



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/211/2017	THE STATE OF ASSAM and ANR Versus MRS BARNALI DEKA and ANR	MR.D SAIKIA MR.N SARMA MR.A DEKA SR. ADDL A.G. ASSAM	MR. T DAS (R2) MR H DAS (R-1) MR. B C DEKA (R-1) MISS A HAZARIKA (R2)
	WITH			
2	WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD
	WITH			
3	WA/183/2023	THE STATE OF ASSAM and ANR Versus SHRI DWADAS ADITYA DAS and 2 ORS	MR. A DEKA MR.N SARMA SC, EDUCATION MR.D SAIKIA	
4	Cont.Cas(C)/82/2018 FIXED	KAMAL CHANDRA NATH AND 43 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
	WITH			
5	Cont.Cas(C)/81/2018	GOJEN BARUAH AND 7 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
	WITH			
6	Cont.Cas(C)/83/2018	BINENDRA BASUMATARY AND 16 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
	WITH			
7	Cont.Cas(C)/466/2023	BABUL SAIKIA AND 18 ORS Versus MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	

8	WA/199/2019 WITH OFFICE NOTE FROM REGISTRAR GENERAL	M/S. CENTURY MERCANTILE PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM MR. S CHAKRABORTY AMICUS CURIAE
	WITH WA/203/2019	SRI BASANT KUMAR DUGAR (JAIN), Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
	WITH WA/204/2019	SRI BHUSHAN KUMAR JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM
11	WP(C)/4472/2020 WITH OFFICE NOTE FROM REGISTRAR GENERAL	SHALINI BHAGAT Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	MR. S K MEDHI (C.G.C.) MR S BORTHAKUR (R-3,4) MR. D GOGOI (R-3,4) MR H P NEPAL (R-3,4) ASSTT.S.G.I.
12	WA/319/2021 WITH OFFICE NOTE FROM REGISTRAR GENERAL	PRADIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS L AGARWAL	SC, PWD ROAD SC, SEC. EDU.
13	WA/242/2022	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
14	PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 15 ORS	MR A K DAS	GA, ASSAM MR. D DEKA (R-13,14) DY.S.G.I. MR. C P SHARMA (R-13,14) SC, FOREST
	WITH I.A.(Civil)/193/2024 in PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 14 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, FOREST
15	Cont.Cas(C)/562/2023 FIXED	DIPANKAR LAHKAR Versus PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR P NAYAK
16	I.A.(Civil)/3037/2023 in WA/2493/2023	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL	MR. B CHAKRAVARTY	MR. R MAZUMDAR MR H BEZBARUA MR W R MEDHI MR P TALUKDAR
	WITH WA/2493/2023 (Filing Number)	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/2546/2023 (Filing Number)	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	
17	I.A.(Civil)/3305/2023 in WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	WITH WA/387/2023	CANARA BANK Versus M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
18	PIL/18/2024	AJIT KUMAR SAHARIA AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, FINANCE SC, ASEC

19	I.A.(Civil)/18/2024 in WA/15317/2023	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY	MR. D NATH SR. GA, ASSAM	
	WITH WA/15317/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus KESHAB KUMAR CHETRY A	MR. D NATH	
20	I.A.(Civil)/230/2024 in WA/15943/2023	THE INSURANCE MEDICAL OFFICER Versus SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) GA, ASSAM MR. K BHATTACHARJEE(R-1) MR. H N SARMA (r-3) MS T BARUAH(R-1) MS. A BARMAN(R-1)
	WITH WA/15943/2023 (Filing Number)	THE INSURANCE MEDICAL OFFICER Versus SRI RAM GIRI AND 3 ORS. (A)	MR F U BARBHUIYA	
21	Cont.Cas(C)/242/2024	MD. ARJU ALI Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	
22	I.A.(Civil)/865/2024 in WA/1968/2024	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, ELEM. EDU
	WITH WA/1968/2024 (Filing Number)	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS F	MR K K MAHANTA (Sr. Advocate)	
23	I.A.(Civil)/870/2024 in WA/2293/2024	THE STATE OF ASSAM AND ORS Versus SAIFUL ISLAM	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	WITH WA/2293/2024 (Filing Number)	The State Of Assam And 2 Ors Versus Saiful Islam And 3 Ors	MR. NAYAN JYOTI KHATANIAR	
24	I.A.(Civil)/976/2024 in WA/2292/2024	THE STATE OF ASSAM AND 2 ORS. Versus KHANIN HALOI AND 2 ORS.	MR. N J KHATANIAR (SC, EDUCATION)	GA, ASSAM
	WITH WA/2292/2024 (Filing Number)	The State Of Assam And 2 Ors Versus Khanin Haloi And 2 Ors	MR. NAYAN JYOTI KHATANIAR	
25	I.A.(Civil)/1095/2024 in WA/3641/2024	TEZPUR UNIVERSITY AND 3 ORS. Versus ASHOK SINGH AND ANR.	MR. S C KEYAL	MR. D P CHALIHA MS M ROY DY.S.G.I.
	WITH WA/3641/2024 (Filing Number)	TEZPUR UNIVERSITY AND 3 ORS Versus ASHOK SINGH AND ANR B	MR. S C KEYAL	
26	I.A.(Civil)/1100/2024 in WA/2246/2024	THE STATE OF ASSAM AND ANR Versus HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	WITH WA/2246/2024 (Filing Number)	THE STATE OF ASSAM AND ANR Versus HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
27	I.A.(Civil)/1352/2024 in WA/13569/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS.	MR. N DEKA MR. K P PATHAK	
	WITH WA/13569/2023 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS. H	MR. K P PATHAK	

28	I.A.(Civil)/1355/2024 in WA/336/2023	DR NIRABKUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. D DAS SR. ADV MR A KALITA MR N KALITA (R-1)	SC, HIGHER EDU SC, K A A C
	WITH WA/336/2023 CAVT. NO. 06772/023,	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
29	PIL/24/2024	TAREK AKHTAR ANSARI AND ANR Versus THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 5 ORS.	MR. R SHARMA MR E AHMED MS P PHUKAN MD. I HUSSAIN RIYAZ KHAN MISS R A CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
30	WA/66/2024	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS .	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.
	WITH I.A.(Civil)/555/2024 in WA/66/2024	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.
31	WA/108/2024 FIXED	ARIF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, A.H and V. DEPT.
32	WA/134/2024	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS B	MR S KHOUND MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/1033/2024 in WA/134/2024	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/1271/2024 in WA/134/2024	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS B	MR S KHOUND MR. K MOHAMMED	SC, AFDC
33	WA/135/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
34	WA/150/2024	THE STATE OF ASSAM AND ANR. Versus SRI SHYAMLAL SARKAR AND 22 ORS	MR.N SARMA	MR. P J SAIKIA MR. A K GUPTA (R-1-3- 8-11, 14,15,17,21 and 22)
35	WA/151/2024	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE & TAXATION
36	WA/153/2024	THE STATE OF ASSAM AND ANR. Versus BABUL DAS AND 4 ORS.	MR. D NATH	MR. B K GOGOI
37	WA/154/2024	CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE

38	WA/155/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, SEC. EDU.
39	WA/156/2024	THE STATE OF ASSAM AND ANR. Versus DEBNANDA BHARALI AND 5 ORS.	MR. D NATH	MR. D P CHALIHA
40	WA/157/2024	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK	SC, CO OP
41	WP(C)/2460/2024 CAVT. NO.034620/24,N	THE UNION OF INDIA AND 4 ORS. Versus KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
42	WP(C)/2475/2024	THE UNION OF INDIA AND ANR Versus SANTANU SARMA AND 5 ORS.		
43	WP(C)/2477/2024 CAVT. NO.047020/24,N CAVT./96/2024, CAVT./470/2024	THE UNION OF INDIA AND 8 ORS. Versus UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
44	PIL/23/2024	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	SC, HIGHER EDU GA, ASSAM DY.S.G.I.
45	PIL/25/2024	SHEIKH ALI AHASAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. S DIHINGIA MR I HASSAN	SC, ELEM. EDU GA, ASSAM
46	WA/64/2024 FIXED	JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI	SC, P AND R.D. GA, ASSAM
47	WA/131/2024	BISWAJIT SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	
	WITH I.A.(Civil)/960/2024 in WA/131/2024	RAYHANA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	SC, ELEM. EDU
48	WA/152/2024	AKHIL BHARATIYA CHA MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
49	WP(C)/1739/2024	THE UNION OF INDIA AND 2 ORS. Versus DHANYA KANTA BORA	MRS. R DEVI	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
50	WA/69/2024	MAMONI BORBORUAH BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS. E	MR. B PHUKAN MR. B PHUKAN MR N M HAZARIKA MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, INDUSTRIES & COMMERCE SC, FINANCE
51	WA/83/2024	STATE OF ASSAM AND ANR. Versus MISS KIRAN MUDOI AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR M HUSSAIN (r-1)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
52	C.Ex.App./3/2023	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA

HEARING

53	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
54	WP(C)/3590/2018	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
55	WP(C)/5846/2018	UNION OF INDIA AND 2 ORS. Versus MINAKSHI REGON	MR. S C KEYAL MR. R K D CHOUDHURY	MR. M CHANDA MR S CHOUDHURY MR. H DAS MR A BHATTACHARYA
56	PIL/42/2022 B/O	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
57	WP(C)/2342/2022 B/O	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/246/2024	SUMANA SAHA Versus BANAJIT BARMAN	MD S HOQUE MR. M DEKA	
2 Cont.Cas(C)/249/2024	UTTAR KHATOWAL INDIRA GANDHI LOWER PRIMARY SCHOOL Versus BIJOYA CHOUDHURY	MR J C BORAH	
3 WP(C)/554/2024	PANKAJ DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. S UPADHAY M SHARMA MS. A LALA	SC, HIGHER EDU SC, BTC SC, FINANCE
4 WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
5 WP(C)/2449/2024	RUMI DUTTA BORAH Versus STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
6 WP(C)/2457/2024	ANATH CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
7 WP(C)/2465/2024	JAMAL Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	SC, ELEM. EDU
8 WP(C)/2473/2024	DEEPAK BORGHAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU
9 WP(C)/2476/2024	NAFIFA NASREEN Versus THE STATE OF ASSAM AND 9 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU SC, G U
10 WP(C)/2480/2024 B/O	NITU GOGOI AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
11 WP(C)/2486/2024	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
12 WP(C)/2489/2024	MD. FAKARUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.

13	WP(C)/2491/2024	DHRUBA SARMA Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, G U
14	WP(C)/2513/2024	MAHMUDUL HASSAN ANCHARY AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS MR H A RASHID	SC, SSUHS SC, N M C SC, HEALTH
ORDER NO STEPS				
15	WP(C)/984/2021	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR N ISLAM	SC, HIGHER EDU MR S HOQUE (R-4)
16	WP(C)/1502/2021	KALIRAM LIGIRA L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN MR R DHAR	SC, ELEM. EDU GA, ASSAM
ADMISSION				
17	WP(C)/7486/2017	LINA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.S DAS	SC, EDUCATION
18	WP(C)/8121/2017	T.A. MEMORIAL M.E. SCHOOL Versus THE STATE OF ASSAM and 4 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	SC, ELEMENTARY EDUCATION GA, ASSAM
19	WP(C)/1350/2020 FIXED	SABIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC MS. P BHATTACHARYA (R-6) MR B P BORAH (R-5) MR. A BORUA (R-6) MR P J DUTTA (R-5) MR B S DEKA (R-6) MR R S RONGHANG
20	WP(C)/1529/2021	SURAJIT MAHANTA AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, FINANCE
21	WP(C)/1618/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
22	WP(C)/2677/2021 FIXED	MAHENDRA NATH MAHANTA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, ELEM. EDU SR. GA, ASSAM
WITH				
23	Cont.Cas(C)/201/2022	MAHENDRA NATH MAHANTA AND ANR Versus SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
24	WP(C)/439/2022	TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
25	WP(C)/4872/2022	MAINA SARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN	SC, ELEM. EDU SC, SSA SC, SEBA
26	WP(C)/4910/2022	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	GA, ASSAM SC, SEC. EDU.
27	WP(C)/5674/2022	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU MR. S K SINHA (R-5) SC, BTC MR. A THAKURIA (R-4)
28	WP(C)/2117/2023 FIXED	SMTI. ANOWARA BEGUM AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
29	WP(C)/2976/2023 FIXED	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MS G SWAMI	SC, ELEM. EDU

30	WITH WP(C)/8342/2022	TANKESWAR BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MS. P KHOUND	SC, ELEM. EDU SC, AG SC, FINANCE
31	WP(C)/4810/2023	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
32	WP(C)/4843/2023 CAVT. NO.09352/023, FIXED, CAVT./935/2023	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
33	WITH WP(C)/5584/2023 CAVT. NO. 09352/023,	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.
34	WP(C)/5035/2023 FIXED	KANAN DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
35	WP(C)/1332/2024 FIXED	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
36	WITH WP(C)/1618/2024	ASSAM DON BOSCO UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
37	WITH WP(C)/1661/2024	THE ASSAM ROYAL GLOBAL UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
38	WITH WP(C)/1674/2024	RIKI KALITA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
39	WITH WP(C)/1737/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, HEALTH
40	WITH WP(C)/1751/2024	SAIF UDDIN YAHIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
41	WITH WP(C)/1759/2024	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
42	WP(C)/1957/2024 FIXED	NEPAL BISWAS AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
43	WP(C)/2062/2024 FIXED	SHAIENDRA CHOURASIA AND 76 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
ORDERS				
44	WP(C)/6397/2019	PAPRI SEN Versus THE UNION OF INDIA AND 5 ORS	MR D CHOUDHURY MS J CHAKRABORTY MS. P DUTTA MR A CHOUDHURY	SC, HIGHER EDU MR. S R GOGOI MR H BARUAH ASSTT.S.G.I. SC, U G C
45	WP(C)/7142/2019	MIRZA FIROZ NABI ALHADI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR. H A AHMED MR A S SK	MR. P P DUTTA MR. A BORUA MR T GOGOI SC, SEC. EDU.

46	WP(C)/5255/2020	JAGAT BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MRS. K DEVI MS R P BARUAH	SC, BTC
47	WP(C)/3782/2021	RAJIB BORI Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. B K DAS	SC, ELEM. EDU GA, ASSAM
48	WP(C)/6348/2021 FIXED	RAKIMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
49	WP(C)/7194/2021	MD. RAFUL AMIN Versus THE STATE OF ASSAM AND 17 ORS	MR. B RAHMAN	SC, ELEM. EDU MR A R BHUYAN (R-7 TO 18) MR. M A I HUSSAIN (R-7 TO 18) MR N ISLAM (R-7 TO 18)
50	Cont.Cas(C)/699/2023 FIXED	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
51	WP(C)/6348/2023	BONTI DUTTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU MR. A DEKA (R8) MR N SARMA (R8)
52	Cont.Cas(C)/110/2024	DHANASHREE KALITA Versus AMAR JYOTI BARMAN	MR D MAHANTA	MR. B CHOUDHURY MR P NAYAK
53	WP(C)/388/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
54	WP(C)/828/2024	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU
55	I.A.(Civil)/1269/2024 IN WP(C)/1568/2024 (D/O) in WP(C)/1568/2024	RAJANI KANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	SC, CO OP
56	WP(C)/2006/2024 FIXED	NUR ALOM AND 35 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	DY.S.G.I. SC, HEALTH
HEARING				
57	WP(C)/6736/2022 PART-HEARD, B/O	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
58	WP(C)/6534/2014 B/O	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR D K DAS(R-7) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MR H BETALA(R-7) MR C KUMAR (R-7) MR. R K AGARWALA(R-7) SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR

WITH
[I.A.\(Civil\)/505/2022](#)
in WP(C)/6534/2014

LOKMAN ALI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
MR A R BHUYAN
Mr M U Ahmed

SC, HIGHER EDU
MR.A SARMA
MR.D MOZUMDER(R-3)
MR. J H SAIKIA(R-3)
MR.K KALITA
MR.R KALITA
MS.S BARUAH
MR.S CHOUDHURY(R-3)
MR.R SALOI
MR.R TALUKDAR(R-6&7)
MS.P KHOUND
MRS.J M KONWAR
MR.M K MISHRA
SC, HIGHER EDUCATION

59 **WITH**
[WP\(C\)/7304/2019](#)

LOKMAN ALI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR K P PATHAK
MR A R BHUYAN
MR. M A I HUSSAIN
MS LR KHANAM
A A BEGUM
Mr. A Baruah

SC, HIGHER EDU
MR D K DAS(R-5)
MR H BETALA(R-5)
MR C KUMAR(R-5)
MR. R K AGARWALA(R-5)

60 **WITH**
[WP\(C\)/4137/2022](#)

LOKMAN ALI
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. A R BHUYAN
MR. M A I HUSSAIN

SC, HIGHER EDU
MR. P J PHUKAN
MR D K DAS(R-12)
MR. R K AGARWALA (R-3)
MR J H SAIKIA
MS. M D BORAH
MR H BETALA(R-12)
MR C KUMAR(R-3,12)
MR R B GOSWAMI

61 **WITH**
[WP\(C\)/4772/2022](#)

DR. LOKMAN ALI
Versus
THE STATE OF ASSAM AND 4 ORS

MS. N SHYAMAL
MR. A R BHUYAN
MR. M A I HUSSAIN

SC, HIGHER EDU
MR D K DAS (R-5)
MR. R K AGARWALA (R-3)
MR J H SAIKIA
MR H BETALA (R-5)
MR C KUMAR
MR C KUMAR

62 [WP\(C\)/4278/2023](#)
FIXED

DHONSING RONGPI AND 12 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. D GOGOI
MR. R BORA

GA, ASSAM
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024

18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8402/2018 WITH LCR	KHYAMA DUTTA @ KHAMA DUTTA @ KHYAMA RANI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHETRI MR. U DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8462/2018 WITH LCR	ABDUL MAZID Versus THE UNION OF INDIA AND 6 ORS.	MD A RAHMAN MS. P A TALUKDAR MR N Y KONYAK MD. GIASH UDDIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/8485/2018 WITH LCR	ALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	W.P.(CrI.)/9/2024 FIXED	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
5	W.P.(CrI.)/12/2024 FIXED	LHINGNEICHONG HAOKIP Versus THE UNION OF INDIA AND 2 ORS	M K BORAH MS. P. KASHYAP	MR. K K PARASAR DY.S.G.I. PP, ASSAM SC, NCB
6	WP(C)/2478/2024	MAHUR ALI @ MOHOR ALI @ MD. MEHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1386/2024 in WP(C)/2478/2024	MAHUR ALI @ MOHOR ALI @ MD. MEHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2511/2024	MUSTT. SAYEDA KHATUN @ SAYEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

8	WP(C)/1916/2018 FIXED (TOP OF THE LIST), WITH LCR	MD. USHMAN ALI @ USHMAN GANI Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
	WITH			
9	WP(C)/5610/2017	USMAN GONI @ USMAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.B P SINHA MR.J C GOGOI MS.R SARKAR	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2521/2017 WITH LCR	KOPII UDDIN Versus THE UNION OF INDIA and 7 ORS.	MR.M A LASKAR MR.H R A CHOUDHURY MR.S C BISWAS MR. N H MAZARBHUIYAN MRS.R MOMTAZ MR. N ISLAM MR. K MIRA MS. L WAJEEDA MR.ALHAJJ INAM UDDIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
11	WP(C)/5644/2017 WITH LCR	MD. KASIM ALI @ ABUL KASIM @ KASHEM ALI Versus THE UNION OF INDIA and 3 ORS	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(R. 2,3 & 4.) ASSTT.S.G.I.R. 1.
12	WP(C)/6850/2017 WITH LCR	SAFIA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6908/2017 WITH LCR	MD. AMSER ALI @ AMCHEER ALI Versus THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.S ROY MRS.B CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/6912/2017 WITH LCR	BASANTI DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.G TAYE MS.U NANDA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/7153/2017 WITH LCR	ON THE DEATH OF JAHURUDDIN ALI HIS LEGAL HEIRS HAIDAR ALI AND 8 ORS Versus THE UNION OF INDIA and 4 ORS	MR. H R A CHOUDHURY SC, NRC MR. F U BORBHUIYA MS. S DAS	GA, ASSAM ASSTT. S.G.I. SC, F.T SC, ECI
16	WP(C)/7192/2017 WITH LCR	SOHAR ALI @ SHAHOR ALI Versus THE UNION OF INDIA and 5 ORS.	MR.S AHMED MR.Y ALI MR.F R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/7270/2017 WITH LCR	SAFIQUR RAHMAN Versus THE UNION OF INDIA and 5 ORS	MR.A SARMA MR.M A LASKAR MR.S AHMED MRK TALUKDAR MR.S N KHANDAKAR	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/7373/2017 WITH LCR	NALSAN ALI @ LALCHAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/7396/2017 WITH LCR	CHANDRA BHANU Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/7402/2017 WITH LCR	MAMTA HALDAR Versus THE UNION OF INDIA and 3 ORS.	MR.M BISWAS MR. S BISWAS MR.D TIWARI MS.P BORGHAIN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/7772/2017 WITH LCR	JOYNAL KHAN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.M ISLAM MR.S B RAHMAN MR.A W AMAN	GA, ASSAMR.NO. 2 TO 4 ASSTT.S.G.I.(R.NO.1)
22	WP(C)/7789/2017 WITH LCR	MD. WAHEB ALI Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(R.NO. 2,3 & 4) ASSTT.S.G.I.R.NO.1
23	WP(C)/7790/2017 WITH LCR	MONTU PAUL Versus THE UNION OF INDIA and 3 ORS.	MRG P BHOWMIK MS. J PAUL MS.M KALITA MS.P CHETIA	GA, ASSAM(R2-4) ASSTT.S.G.I.R1

24	WP(C)/7792/2017 WITH LCR	MD. SAHIDULLAH Versus THE UNION OF INDIA and 3 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/7968/2017 WITH LCR	MEHERJAN NESSA @ MEHERJAN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/7996/2017 WITH LCR	ABDUL SAMAD Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/8012/2017 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.S RAHANA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/8032/2017 WITH LCR	NARAYAN ACHARYA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.A R TAHBILDAR MR.A R TAHBILDAR	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/8037/2017 WITH LCR	HABIJUR RAHMAN @ HAFIUL RAHMAN Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.B K SARMA MR.B BARMAN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/8081/2017 WITH LCR	ABDUS SUBUR Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/8091/2017 WITH LCR	TAHARAN NESSA @ TAHARUN NESSA Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.M ISLAM MS.F N AHMED MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/8259/2017 WITH LCR	SAIDA KHATUN Versus THE UNION OF INDIA	MR. S CHAKRABORTY MS. R SARKAR MRS.R GOGOI	ASSTT.S.G.I.
33	WP(C)/627/2018 WITH LCR	INAMUL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MD E AHMED MR. R A CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, FT
34	WP(C)/629/2018 WITH LCR	SADHANA RAJAK @ SADHANA BALA RAJAK Versus THE UNION OF INDIA	MR. D P MANDAL MR. K LAHKAR	GA, ASSAM ASSTT.S.G.I. SC, FT
35	WP(C)/655/2018 WITH LCR	SABIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	ASSTT.S.G.I. SC, FT
36	WP(C)/867/2018 WITH LCR	MD. ABUL KALAM Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MR. Y SIKDAR MS. P A TALUKDAR	ASSTT.S.G.I.
37	WP(C)/2325/2019 WITH LCR	SAITANYA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. N J KHATANIAR MR. D GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/2720/2019 WITH LCR	ATAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	WP(C)/6571/2019	ARCHANA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	WP(C)/7319/2019 WITH LCR	AJIRAN KHATUN @ AZIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

41	WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	WA/81/2024	KAMAL KOCH Versus BHARAT PETROLEUM CORPORATION LTD AND ANR	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	MR. S S ROY(R-1,2) MR. S BORTHAKUR(R-1,2)
	WITH I.A.(Civil)/785/2024 in WA/81/2024	KAMAL KOCH Versus BHARAT PETROLEUM CORPORATION LTD AND ANR	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	

ORDERS

43	WP(C)(Suo Moto)/8/2018 FIXED, WITH OFFICE NOTE	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
44	I.A.(Civil)/1643/2021 WITH LCR, OFFICE NOTE in WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
45	W.P.(Cri.)/28/2022 WITH OFFICE NOTE FROM REGISTRAR GENERAL	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS

HEARING

46	WA/157/2017 FIXED, IN WP(C)/1813/2010 (D/O) , ORS WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024

9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./136/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
	WITH I.A.(Crl.)/432/2024 in Crl.A./136/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
2	Crl.A./140/2024	BICKY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/439/2024 in Crl.A./140/2024	BICKY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
ORDERS				
3	Mat.App./47/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR P KATAKI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH	
	WITH Mat.App./7/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH
5	Mat.App./8/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH

6	CrI.A./267/2023 WITH LCR 4 FILES, P.B.-2, FIXED	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
7	CrI.A./369/2023 O Y 9 M 23 D : WITH OFFICE NOTE, LCR 4 FILES	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	MR J HUSSAIN (R-2) MR. F A HASSAN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/926/2023 in CrI.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
8	CrI.A./391/2023 WITH LCR 4 FILES	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
	WITH I.A.(CrI.)/1019/2023 in CrI.A./391/2023	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
9	CrI.A./421/2023 WITH OFFICE NOTE, LCR 6 FILES, APPLN	LAL MAMUD KHAN @ MAMUD Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
	WITH I.A.(CrI.)/1111/2023 in CrI.A./421/2023	LAL MAMUD KHAN @ MAMUD Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
	WITH			
10	CrI.A./413/2023 O Y 8 M 0 D :	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	WITH I.A.(CrI.)/1095/2023 in CrI.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
	WITH			
11	CrI.A./464/2023	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/1234/2023 in CrI.A./464/2023	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
12	I.A.(CrI.)/787/2023 WITH LCR 6 FILES, P.B.-2, FIXED in CrI.A./256/2022	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
	WITH CrI.A./256/2022	TOKHESWAR GOGOI @ BHAILA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
13	I.A.(CrI.)/1269/2023 WITH OFFICE NOTE in CrI.A./6351/2023	GOPAL SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. C BORUAH MR. DITUL DAS MR. R BORO MR A BORUAH MS TINLUNG	PP, ASSAM

	WITH Crl.A./6351/2023 (Filing Number)	GOPAL SAIKIA Versus THE STATE OF ASSAM AND ANR. H	MR. C BORUAH	
14	I.A.(Crl.)/171/2024 in Crl.A./1367/2024	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH Crl.A./1367/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
	WITH I.A.(Crl.)/1368/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
15	I.A.(Crl.)/390/2024 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
	WITH Crl.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
16	I.A.(Crl.)/436/2024 in CRL.A(J)/3758/2024	SUREN SAWTAL Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/3758/2024 (Filing Number)	SUREN SAWTAL Versus THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	
		HEARING		
17	Crl.A./391/2019 4 Y 8 M 20 D :WITH LCR 5 FILES, P.B.-2	BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. M BISWAS (P4) MR. A BARUAH (P-4) MR. B HALDAR (P 2,3) MR. T CHUTIA (P-4) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS M DAS (P-4) S K DAS (P-4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
18	Crl.A./402/2019 WITH LCR 5 FILES, P.B.-2	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM
19	Crl.A./405/2019 4 Y 9 M 9 D :WITH LCR 6 FILES, P.B.-2	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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7)	MR D K DAS	20-05-2024	To	10-06-2024
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10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/241/2024	RENU PROVA CHETIA GOGOI Versus DR. J.B EKKA, IAS AND 2 ORS.	MR. R PHUKAN	
2 Cont.Cas(C)/244/2024	PHANIDHAR CHOUDHURY Versus DOMBARU SAIKIA	MR. S KATAKI MS. R DUTTA	
3 Cont.Cas(C)/247/2024	SASHI SAIKIA Versus DR. J. B. EKKA, IAS AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	
4 Cont.Cas(C)/248/2024	ABDUL SALAM AND 99 ORS Versus MRIDUL YADAV, IAS AND ANR.	MD H R AHMED MR A MALEK	
5 WP(C)/1295/2024 FIXED	PRANJAL KATAKI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
6 WP(C)/2254/2024 FIXED	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR S P DAS (R-2,3,4) SC, DIRECTORATE OF EMPLOYMENT
7 WP(C)/2277/2024	TAPASH KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
8 WP(C)/2379/2024	MRIGEN SARMA AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
9 WP(C)/2450/2024	GITIKA BANIK Versus OIL INDIA LIMITED AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS MR. I BORTHAKUR	DY.S.G.I. SC, OIL
10 WP(C)/2458/2024	JYOTIRUP NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	DY.S.G.I.
11 WP(C)/2462/2024	HEMANTA SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR Z HUSSAIN MR. M HOQUE	SC, HEALTH
12 WP(C)/2467/2024	TRIBHUWAN ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C KEYAL	SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE

13	WP(C)/2481/2024	MANOJ KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH	SC, P AND R.D.
14	WP(C)/2487/2024	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 16 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, APDCL
15	WP(C)/2488/2024	VIKRAM SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
16	WP(C)/2493/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	SC, P AND R.D.
17	WP(C)/2496/2024	RISHIKESH Versus THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
18	WP(C)/2498/2024	TABIB ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM SC, REVENUE
19	WP(C)/2500/2024	DIPU BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS MR. K D SARMA	GA, ASSAM
20	WP(C)/2510/2024	NIT WORKERS UNION AND 2 ORS Versus THE UNION OF INDIA AND 44 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	DY.S.G.I. SC, NIT
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/1378/2024 in Cont.Cas(C)/397/2023	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND 2 ORS	MR M A ISLAM MR J I MONDAL	
	WITH Cont.Cas(C)/397/2023	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND ANR	MR M A ISLAM MR J I MONDAL	MR. N UPADHAYAY (R-1)
ADMISSION				
22	WP(C)/224/2022	JOHN JOSEPH HERENZ Versus THE STATE OF ASSAM AND 3 ORS	MR. S UPADHAY	GA, ASSAM SC, P H E
23	WP(C)/1278/2022	GUNAWATI PHUKAN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, PWD
24	WP(C)/2015/2022	ZEQUIB SALEH QAMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S Y AHMED MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA	SC, P AND R.D. GA, ASSAM SC, AG SC, N C HILLS
25	WP(C)/4608/2022	SABINA YASMIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	GA, ASSAM
26	WP(C)/5253/2022	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
27	WP(C)/5555/2022	SWARUP CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. K N CHOUDHURY (r-3,4,5) MISS. R R KAKATI (r-3,4,5) MR. D J DAS (r-3,4,5) MS N MAHANTA (r-3,4,5) N GAUTAM (r-3,4,5) ASSTT.S.G.I.

28	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
29	WP(C)/8297/2022 B/O	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
30	WP(C)/8392/2022	NIRMAL KUMAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. B CHAKRAVARTY DY.S.G.I.
31	WP(C)/3345/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	GA, ASSAM MR. A M KHAN (R-6) MR Z RAHMAN (R-6) MR S PRODHANI (R-6) K ZAMAN
32	WP(C)/3665/2023 FIXED	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
33	WP(C)/4677/2023 B/O	MAIMON JITEN MEITEI Versus UNION OF INDIA AND 4 ORS	MS N K DEVI MR N ANIX SINGH	MRS. R DEVI DY.S.G.I.
34	WP(C)/4683/2023 B/O	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
35	WP(C)/4862/2023 FIXED	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
36	WP(C)/6197/2023 FIXED	BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
37	WP(C)/7251/2023 B/O	INDRAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM
38	WP(C)/619/2024 FIXED	RANJAN KR BARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
39	WP(C)/1256/2024	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
		<u>BAIL HEARING (BA)</u>		
40	Bail Appln./1242/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AMAD UDDIN TAPADAR, Versus THE STATE OF ASSAM	MR. B C DAS	PP, ASSAM
		<u>ORDERS</u>		
41	Cont.Cas(C)/702/2022 FIXED	PRAMOD BORAH Versus RAKESH KUMAR AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. I KALITA (R-4) MR. D GOGOI (R-1,2,3) MR. D GOGOI (R-1,2,3) MR. R R Gogoi (R-1,2,3)

42	Cont.Cas(C)/703/2022 FIXED	UPENDRA NARAYAN DUTTA Versus RAKESH KUMAR AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) (R- 1) MR. P N GOSWAMI (R-4) (R- 1) MR. I KALITA (R-4) (R-1) MR. D GOGOI (R-1) MR. D GOGOI (R-1) MR. R R Gogoi (R-1)
43	WP(C)/1790/2022	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
44	I.A.(Civil)/1228/2024 FIXED in Arb.P./17/2023	M/S BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. S P SHARMA	
	WITH Arb.P./17/2023	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERISTY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
45	Arb.P./18/2023	BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST AND BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI
	WITH I.A.(Civil)/1229/2024 in Arb.P./18/2023	M/S BADRI RAI AND COMPANY Versus ASSAM PROJECT ON FOREST BIODIVERSITY CONVERSATION SOCIETY (APFBCS) AND ANR.	MR. S P SHARMA	
46	WP(C)/1456/2024 CAVT. NO.03022/024,	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
47	WP(C)/7533/2023	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 24 ORS		GA, ASSAM MR. M AHMED (R- 5,7,10,13,20) MD I H LASKAR (R- 5,7,10,13,20)

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024

16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/243/2024	JYOTIRMOY SARMAH Versus SMTI VARSHATY DAS AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	
2 WP(C)/1812/2024	M/S D. KUMAR AND SALES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
3 WP(C)/1814/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
4 WP(C)/1841/2024	KHOGESH PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI	GA, ASSAM SC, EXCISE DEPTT.
5 WP(C)/1853/2024	NILA KANTA DAFLARI Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI	GA, ASSAM SC, EXCISE DEPTT.
6 WP(C)/2454/2024	SOLEMAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A DAS MS M BHARATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/2456/2024	M/S JMK CONSTRUCTION AND SUPPLIER Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
8 WP(C)/2461/2024	ANIRUDDHA PALIT AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K ROY MR N KALITA	GA, ASSAM
9 WP(C)/2463/2024	ABDUL ODUD CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR S HOQUE	GA, ASSAM
10 WP(C)/2469/2024	SILCOORIE TEA ESTATE Versus THE UNION OF INDIA AND 3 ORS	MS N SAIKIA MR A SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
11 WP(C)/2485/2024	PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE

12	WP(C)/2494/2024	SULTAN AHMED Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS.	MR. J PATOWARY	SC, I O C
13	WP(C)/2497/2024	SOLEMAN FAKIR @ SALMAN FAKIR Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/2504/2024	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
15	WP(C)/2509/2024	NABA KANTA TALUKDAR Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR. M BISWAS MR. B J MUKHERJEE MS R SAHA	SC, ESIC
16	WP(C)/2515/2024	SOCIO ECONOMIC DEVELOPMENT SANTHA (SEDS) Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	GA, ASSAM
ORDER NO STEPS				
17	WP(C)/1125/2023	ADROIT ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/1368/2024 in Cont.Cas(C)/750/2023	BASANTA MAZUMDER, Versus PANKAJ AGARWAL AND 5 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/750/2023	BASANTA MAZUMDER Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-3,4) MR R M DAS (R-3,4) MR. C SHARMA (R-3,4) D JAIN (R-3,4)
19	I.A.(Civil)/1369/2024 in Cont.Cas(C)/757/2023	SUBUDH RAJKHOWA Versus PANKAJ AGARWAL AND 5 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/757/2023	SUBUDH RAJKHOWA Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R2, R-3,4) MR R M DAS (R2, R-3,4) MR. C SHARMA (R-2, R-3,4) D JAIN (R2, R-3,4)
20	I.A.(Civil)/1374/2024 in Cont.Cas(C)/756/2023	LINTUMONI BORA, Versus PANKAJ AGARWAL AND 5 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/756/2023	LINTUMONI BORA Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-2,3,4) MR R M DAS (R-2,3,4) MR. C SHARMA (R-2,3,4) D JAIN (R-2,3,4)
21	I.A.(Civil)/1379/2024 in Cont.Cas(C)/751/2023	BHUPEN BORAH Versus PANKAJ AGARWAL AND 5 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/751/2023	BHUPEN BORAH Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-3,4) MR R M DAS (R-3,4) MR. C SHARMA (R-3,4) D JAIN (R-3,4)
22	I.A.(Civil)/1381/2024 in Cont.Cas(C)/754/2023	DEBA KANTA LASKAR, Versus PANKAJ AGARWAL AND 5 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/754/2023	DEBA KANTA LASKAR Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-3,4) MR R M DAS (R-3,4) MR. C SHARMA (R-3,4) D JAIN (R-3,4)

ADMISSION

23	WP(C)/8251/2017	ASMA KHATUN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M AHMED	MR. N J DUTTA MR G PEGU, GA
24	WP(C)/8268/2017	PABITRA NARZARY Versus INDIAN OIL CORPORATION LTD. IOCL	MR. K N CHOUDHURY MR.M HASHAN	MR. D K SARMA MS. A TALUKDAR SC, IOCL
25	WP(C)/4748/2022	SMT. MIRA ISLARY Versus THE BODOLAND TERRITORAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC SC, PWD
26	WP(C)/4983/2022	NARENDRA MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, FOREST
27	WP(C)/686/2023 FIXED	BABUL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
28	WP(C)/1206/2023	M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S C KEYAL MR R K MOUR	SC, APDCL
29	WITH WP(C)/856/2021	SHREE KHATUWALA RE ROLLING MILLS PVT LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
30	WITH WP(C)/863/2021	M/S SHREE SHYAM STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
31	WITH WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	WITH I.A.(Civil)/1099/2021 in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
32	WITH WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI
	WITH I.A.(Civil)/1095/2021 in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	WITH I.A.(Civil)/1150/2021 in WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
33	WITH WP(C)/2942/2021	M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD AND 4 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL MR. P N GOSWAMI

34	WP(C)/1325/2023 FIXED	M/S BALAJI TRADERS Versus THE STATE OF ASSAM AND 7 ORS	MS N AHMED MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
35	WP(C)/1394/2023 FIXED	MD. SULEMAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM MR. B RAHMAN (r-6)
36	WP(C)/1857/2023	ANJUM ARA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
37	WP(C)/3313/2023 B/O	ABINASH NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	SC, FOREST
38	WP(C)/3510/2023 B/O	SAIKAT SEN Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
39	WP(C)/3547/2023 B/O	SWAPAN SEN Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
40	WP(C)/3916/2023 B/O	SAURAV SEN Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
41	WP(C)/4853/2023 FIXED	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM MR H GUPTA SC, TRANSPORT SC, FOREST
42	WP(C)/5193/2023 B/O	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. S BORTHAKUR (R-1 TO R-3) MR. B GOGOI (R-4) SC, FINANCE
WITH				
43	WP(C)/5194/2023	DESING TEAM NORTH EASTERN Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. S BORTHAKUR (R-1 TO R-3) SC, FINANCE
WITH				
44	WP(C)/5261/2023	DESIGN TEAM NORTH EASTERN AND ANR. Versus THE ASSAM SCIENCE AND TECHNOLOGY UNIVERSITY AND 3 ORS.	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, FINANCE
45	WP(C)/56/2024	MD SHAHINUR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A AHMED N ISLAM MD A ISLAM	GA, ASSAM
46	WP(C)/1516/2024 CAVT. NO.02842/024, FIXED, CAVT./284/2024	DINESH MILI Versus THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
WITH				
47	WP(C)/1496/2024 CAVT./255/2024 CAVT. NO. 02552/024,	PALLAB JYOTI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL
ORDERS				
48	WP(C)/4794/2018	NIROD KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORO MS J DAS	DR. B AHMED SC, FCSCA SC, CO OP GA, ASSAM
49	Cont.Cas(C)/541/2020	SMT. BULI SARMA AND 6 ORS. Versus SRI RAJEN GOGOI	MR H RAHMAN	

50	Cont.Cas(C)/120/2021	BIKUL BORAH Versus PROF (DR) RATNA KANTA TALUKDAR	MR. U SAIKIA MR MINTU SAIKIA MR. P K GARODIA MR D SARMA MR. S D ROY	MR. D SAIKIA MRS D BORAH
51	Cont.Cas(C)/205/2021	GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR	MR. M BISWAS MR M BASUMATARI MS M DAS	MR. N UPADHAYAY
52	Cont.Cas(C)/124/2022	RAJESH BAID AND 7 ORS Versus MANINDER SINGH	MR. B CHAKRABORTY MR. N BHARALI MRS P HAZARIKA MS G Gayan	
53	Cont.Cas(C)/61/2023	SATYAJIT DAS AND ANR Versus NAGEN BORO AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R-1,2,3,4) MR P NEOG
54	WITH WP(C)/4017/2022	SATYAJIT DAS AND ANR. Versus THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
55	Cont.Cas(C)/78/2023 FIXED	BISHNU DAYAL SAHU Versus SRIMANTA KUMAR GOSWAMI	MR B D DAS MRS R DEKA MR. H R DAS	MS. B CHOUDHURY MR. P BORAH (r-2) MR. P BORDOLOI (r-2) TULIKA BORAH MS M NIROLA (r-2)
56	Cont.Cas(C)/178/2023	BIJIL RAY @ MONORONJAN RAY Versus NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1)
57	Cont.Cas(C)/409/2023	S A ENTERPRISE Versus SH. ATUL JAIN AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR R M DAS (r-2,3,4) MR. C SHARMA (r-2,3,4) D JAIN (r-2,3,4)
58	Cont.Cas(C)/631/2023	PULAKESH BHATTA Versus PARTHA PRATIM BARUAH AND ANR	MR. U DUTTA MR. B. KUMAR	MR. P N GOSWAMI (r-2) MR. D GOGOI(r-2) MR. R R GOGOI (R-2)
59	WP(C)/1073/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM, MS. M M KOTOKY SC. AH&VD (for R/p No. 1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,15th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1	WP(C)/2727/2021 BORNALI TALUKDAR AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	SC, ROC
ADMISSION			
2	WP(C)/6683/2017 B/O HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
3	WP(C)/8047/2017 AINUL HAQUE and 7 ORS Versus THE STATE OF ASSAM and 5 ORS	MR T KALITA MR.I CHOUDHURY MR.B DEKA MR.A KAKATI	SC, APDCL
4	WP(C)/8178/2017 JALAL AHMED KAZI and 103 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.B SAHARIA MS. A AHMED MR.H DAS MS.M MEDHI	SC, FINANCE SC, HEALTH
5	WP(C)/8199/2017 CHAMPAWATI PATOR Versus ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	MR. S S ROY (GA, ASSAM, R-3) MR. R K TALUKDAR (SC, APSC, R-1,2) MR. D SARMA (R-4)
6	WP(C)/4393/2018 FIXED ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM
7	WP(C)/4584/2018 FIXED RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
8	WITH WP(C)/904/2017 BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
9	WITH WP(C)/4502/2017 DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC

10	WP(C)/2564/2019 WITH WP(C)/4119/2020 (D/O)	LAKHI RANI GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM MR. M U MAHMUD MR. D A KAIYUM (R-5) MR S ISLAM MS. R AHMED
11	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
12	WP(C)/7225/2019	SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
13	WP(C)/7997/2019	ALI AKBAR RAHMAN Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR. A BORO	
14	WP(C)/5309/2020 B/O	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
15	WP(C)/583/2021 B/O	MINUWARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED	GA, ASSAM
16	WP(C)/799/2021	LILIMA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN	GA, ASSAM
17	WP(C)/4807/2021	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. B C DAS (R3, R5) GA, ASSAM MR D N BHATTACHARYYA (R3, R5)
18	WP(C)/5529/2021	ANUPAM KUMAR NATH Versus THE GAUHATI HIGH COURT AND 2 ORS	MR. D C C PHUKAN MR. M CHIRING T KAKATI	GA, ASSAM SC, GHC
19	WP(C)/5531/2021	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR B D DAS MR. S C BISWAS MR. S C BISWAS MRS R DEKA MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
20	WP(C)/5533/2021	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
21	WP(C)/5538/2021	HEMLATA KHANIKAR @ HEMALATA KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
22	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI ASSTT.S.G.I.
23	WP(C)/5677/2021	MUKUL HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	SC, PNRD
24	WP(C)/5913/2021	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
25	WP(C)/5923/2021	PRADIP CHELENG Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
26	WP(C)/5933/2021	ASIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM

27	WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
28	WP(C)/5936/2021	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
29	WP(C)/5981/2021	DILIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
30	WP(C)/7398/2021	MISS ASHA KALITA Versus THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MR. R A MAZUMDER	MR. B DEKA (r-1 to 5) ASSTT.S.G.I.
31	WP(C)/404/2022	BAPDHAN DAS AND 39 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND 3 ORS	MR. S ISLAM MR A HAWARI MR. K MOHAMMED	SC, CO OP GA, ASSAM MS S DAS (R-1,2,4)
32	WP(C)/5343/2022	GAJENDRA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
33	WP(C)/5980/2022	SMT. DULUMANI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAJUMDAR MD. A MATLIB	SC, FINANCE SC, IWT
34	WP(C)/6478/2022	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
35	WP(C)/8316/2022	PARTHA PRATIM GOGOI Versus OIL INDIA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	SC, OIL
36	WP(C)/557/2023	IMTEYAZ AHMED SIDDIQUI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
ORDERS				
37	WP(C)/2275/2014 B/O	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
38	Cont.Cas(C)/137/2016	LANKESWAR NATH Versus MOHAN CH. BORO and 2 ORS	MR.A GANGULY MR.A BORA	MS.B HAZARIKA R-1 MR.H BURAGOHAIR(R-1) MS.M BORAH(R-1) MS.R DEKA(R-3)
39	Cont.Cas(C)/440/2017	BIPUL CH. MAHANTA Versus MUKTI GOGOI and 2 ORS.	MS.P BHATTACHARYA MR.A BARUA MR.D MAHANTA	
40	WP(C)/7552/2018	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R)
41	WP(C)/8023/2018	MRIDUL KT. BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. Y DOLOI MR. P K ROY (R5) MR. S K CHAKRABORTY (R5) MR A CHAKRABORTY (R5) MS. M DUTTA (R5) SC, TRANSPORT SC, FINANCE DEPTT.
42	WP(C)/2560/2019	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR	GA, ASSAM SC, NRC M KATAKY SC, ECI

43	WP(C)/7202/2019	GOJEN DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. M DAS MR H K DAS MR. P P BORTHAKUR	GA, ASSAM MR. D BANERJEE SC, F.T
44	Cont.Cas(C)/54/2020	MADAN DAS AND 2 ORS. Versus DEBESWAR MALAKAR , IAS	MS. L DEVI	MR. S BORA, SC GMC
45	Cont.Cas(C)/567/2020	JYOTI RAJBONGSHI Versus RAJESH KEMPRAI AND ANR	MR. P BHOWMICK	
46	Cont.Cas(C)/625/2020	DR. PRADEEP KUMAR GOGOI Versus S JAGANNATHAN, IAS, AND 4 ORS	MR. S B PRASAD	
47	WP(C)/2124/2020	NARENDRA ROY @ NARENDRA NATH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR A DAS	GA, ASSAM
48	Cont.Cas(C)/716/2023	BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
49	WP(C)/1530/2023	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 9 ORS	MR. K N CHOUDHURY MR. P P BARUAH MR. D GOSWAMI MR. R M DEKA MR N K KASHYAP MS N MAHANTA N GAUTAM	MR. P K TIWARI (R- 2, 3, 4, 5, 10) MR. A R GOGOI(R- 2, 3, 4, 5, 10) MR. H G HAZARIKA DY.S.G.I.
50	WP(C)/6891/2023	SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
51	I.A.(Civil)/1155/2024 in WP(C)/1571/2022	ON THE DEATH OF KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MS. P GARGO	DY.S.G.I. SC, A G V B
	WITH WP(C)/1571/2022	KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	MR. A GANGULY (r-2 to 7) MR. A DHANUKA (r-2 to 7) ASSTT.S.G.I. SC, A G V B
HEARING				
52	WP(C)/46/2020 FIXED	ASI/CLK MOMOTU RAM RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024

12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/370/2023 FIXED	SIRISH NAMASUDRA AND 8 ORS. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS.	MR B SINHA	GA, ASSAM SC, AFDC
2	Cont.Cas(C)/245/2024	RAVI DASSANI AND 3 ORS. Versus MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
3	WP(C)/481/2024	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
4	WP(C)/1711/2024	JUNMONI DAS @ JONAMANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
5	WP(C)/1718/2024	SUNDURI BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY
6	WP(C)/1749/2024 FIXED	SIKHA DUTTA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	SC, GHC
7	WP(C)/2122/2024	NABAJYOTI KALITA AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, PNB
8	WP(C)/2362/2024 FIXED	REHEEZ IKTIAZ AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE
9	WP(C)/2383/2024 FIXED	TANKESWAR SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 17 ORS	MR. B K DAS	GA, ASSAM SC, REVENUE
10	WP(C)/2448/2024	GOPAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
11	WP(C)/2459/2024	AMIT JASRASARIA Versus THE UNION OF INDIA	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.

12	WP(C)/2464/2024	AROBINDA KALITA AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MD S HOQUE MR. M DEKA	DY.S.G.I. SC, RAILWAY
13	WP(C)/2466/2024	TAPASH BHARADDWAJ AND ANR Versus THE GOVT OF ASSAM AND 3 ORS	MR D DEKA MR. J BHARALI MR N J KUMAR	GA, ASSAM
14	WP(C)/2468/2024	M/S NEW HAPJAN TEA COMPANY PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MS M N KONYAK MR ARINDAM BARUAH MS SWATI SHARMA	SC, FINANCE AND TAXATION GA, ASSAM
15	WP(C)/2471/2024	MD. EUSUF ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP GA, ASSAM
16	WP(C)/2474/2024	SHAHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE SC, FINANCE
17	WP(C)/2483/2024	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	SC, GMC SC, G M D A
18	WP(C)/2492/2024	FARUK AHMED BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR F A LASKAR S HOQUE	GA, ASSAM SC, REVENUE
19	WP(C)/2503/2024	ABDUL QADIR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. PADMINI BARUA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC
20	WP(C)/2505/2024	JAVED IQBAL MAZUMDER Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
21	WP(C)/2507/2024	PRIYADARSANI PANIGRAHI Versus UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM DY.S.G.I.
22	WP(C)/2512/2024	BADAR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM
23	WP(C)/2514/2024	TRISHILA CHETRY @ TRISHNA CHETRY Versus THE STATE OF ASSAM AND 8 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM
<u>ADMISSION</u>				
24	WP(C)/7893/2016 B/O	JAI PAL SINGH Versus THE UNION OF INDIA and 3 ORS	MR.R BORAH MR.D BORAH	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
25	WP(C)/3427/2017	PRAMOD DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
26	WP(C)/8454/2022 FIXED, WITH WP(C)/2895/2020 (D/O)	SATYABRATA DEY AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR D NATH (R-3 & 4)
27	WITH WP(C)/3213/2020	PANCHAM DAS AND 7 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR D NATH

28	WITH WP(C)/1064/2021	HARIPADA SAHA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM MR D NATH
29	WITH WP(C)/1470/2023	ASHUTOSH BHOWMICK AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
30	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
31	WP(C)/2577/2023 FIXED	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
32	WP(C)/5101/2023 FIXED	DILIP KUMAR DAS ALIAS DILIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	MR. SURAJIT DAS (R-6,7) GA, ASSAM MR. P P DAS (R-6,7) SC, REVENUE
33	WP(C)/6751/2023 B/O	EX-HAVILDAR SHRI RATUL SONOWAL Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR. A R TAHBILDAR	GA, ASSAM MR. P HAZARIKA (R-3,4) MR. A K SAHEWALLA (R-5,6,7) P. BORAH (R-3,4) MR. H S BORAH (R-3,4) MR. W SHARMA (R-5,6,7) MR D GOSWAMI (R-5,6,7)
34	WP(C)/7046/2023 FIXED	DHANJIT KUMAR PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
35	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
36	Arb.P./2/2024	JWIL- RANHILL JV Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
37	WP(C)/380/2024	SABUR UDDIN SHEIKH Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM MR. A K DUTTA (r-7) DY.S.G.I. SC, REVENUE SC, FINANCE
38	WP(C)/396/2024	RUPAHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
39	WP(C)/550/2024 B/O	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM
40	WP(C)/1385/2024 CAVT. NO.02462/024, FIXED, WITH CAVT. 246/2024	SWAGATAM BORHAJOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
41	WITH WP(C)/1384/2024	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.

42	WP(C)/1702/2024 FIXED	GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE
ORDERS				
43	WP(C)/7434/2023 FIXED	SONIA PEREIRA DEURI Versus THE STATE OF ASSAM AND 6 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM
44	WP(C)/75/2024	PRADIP KALITA AND 103 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, CO OP
45	Cont.Cas(C)/143/2024	AMPHU ENGTIPI Versus TENSING RONGPI	MR. K N CHOUDHURY MR DILIP KR BORA MS N MAHANTA	MR J CHUTIYA MS. S KEMPRAI
46	WP(C)/761/2024	MD. NOOR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, P AND R.D. GA, ASSAM
47	WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/858/2024 in WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 8 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
48	WP(C)/1041/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR B P BORAH (r-4) MR P J DUTTA (r-4) MISS. J GOGOI (r-4)
49	I.A.(Civil)/1280/2024 FIXED in WP(C)/560/2024 WITH WP(C)/560/2024	PRADIP HAZARIKA Versus APURBA KUMAR HAZARIKA AND 3 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MR. S N TAMULI
	WITH WP(C)/3993/2023	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
50	WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1786/2024 FIXED	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
2	WITH WP(C)/1694/2024	MABARAK ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
3	WP(C)/2110/2024 FIXED	TANDRALI RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
4	WP(C)/2451/2024	SAIDUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
5	WP(C)/2452/2024	GAJENDRA NATH ROY Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	WP(C)/2453/2024	JAHANARA ABEDIN Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/2455/2024	KRISHNA BH CHETRI AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
8	WP(C)/2472/2024	MUSTAQUE ZAMAN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/2479/2024	PRITOM BARUA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SMITH MR. R KAMAN	SC, EXCISE DEPTT.

10	WP(C)/2482/2024	ASI/MIN 025130404 SWARAJ SINHA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
11	WP(C)/2484/2024	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, SEC. EDU.
12	WP(C)/2490/2024	GAJEN DAS Versus THE STATE OF ASSAM AND 14 ORS.	MR S N KRISHNATRAYA L J BAISHYA	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
13	WP(C)/2495/2024	CHANDA RANI MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA MS. B CHETIA	SC, SEC. EDU.
14	WP(C)/2499/2024	RENU PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, AG SC, PWD
15	WP(C)/2501/2024	PROBIN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
16	WP(C)/2502/2024	RANJAN KUMAR KEMPRAI Versus THE STATE OF ASSAM AND 6 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM SC, AG SC, PWD
17	WP(C)/2506/2024	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, FINANCE SC, GMC
18	WP(C)/2508/2024	RITA SAIKIA @ REETA SAIKIA @ REETA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR. R D BHUYAN MS. U DEKA	SC, ELEM. EDU
ADMISSION				
19	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
20	WP(C)/3916/2016 FIXED	MD. ATIKUR RAHMAN and 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY (P2, P5, P8, P9, P10, P11, P12, P14, P15) MR. R K PRADHAN (P3) MR. R K PRADHAN (P3) MR. A K SAIKIA (P3) MR. A K SAIKIA (P3) MD. S ISLAM MR. A CHOUDHURY MS. M KONCH MS P DEVI (P2, P5, P8, P9, P10, P11, P12, P14, P15) MR. S BORDOLOI (P2, P5, P8, P9, P10, P11, P12, P14, P15)	SC, CO-OP. (R-2, 4 & 5) GA, ASSAM (R-1) SC, FINANCE (R-3)
21	WP(C)/7101/2017 WP(C) 7100/17 (D/O)	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1TO 4)) ASSTT.S.G.I.
22	WITH WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.

23	WITH WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
24	WITH WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
25	WITH WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX
26	WP(C)/7213/2017 FIXED	BONIL JOHORI Versus THE STATE OF ASSAM and 5 ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MS. A AHMED	GA, ASSAM MR P NAYAK SC, N C HILLS
27	WP(C)/2570/2020 B/O	HITENDRA KR. DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
28	WP(C)/5197/2020 FIXED	KHARGESWAR BASUMATARY Versus STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
29	WP(C)/3216/2021 FIXED	ALAKA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
30	WP(C)/4087/2021 B/O	SANKAR KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM MR. N BORAH (R-4) MR H MAZUMDER (R-4) MR P K BORA (R-4)
31	WP(C)/5941/2021 FIXED	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) MR. S K MEDHI (r-2) SC, FINANCE
32	WP(C)/6837/2021 B/O	ABDUR RAHIM Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, SEC. EDU. SC, FINANCE
33	WP(C)/7293/2021 B/O	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
34	WP(C)/4991/2022 B/O	HITESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
35	WP(C)/1240/2023 FIXED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, REVENUE DEPARTMENT MR. J. HANDIQUE
36	WP(C)/1741/2023 FIXED	PRAFULLA BORAH Versus THE TEZPUR UNIVERSITY AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI DY.S.G.I.
37	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE

38	WP(C)/2176/2023 FIXED	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
WITH				
39	Cont.Cas(C)/222/2023	BONOJYOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
40	WP(C)/2230/2023 FIXED	SAFIOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM MR. A HASAN
41	WP(C)/3241/2023	M/S APEEJAY TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MS. P AGARWAL	SC, GST DY.S.G.I.
42	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
43	WP(C)/4208/2023 FIXED	PRADIP SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
44	WP(C)/4243/2023 B/O, WITH WP(C)/2990/2017 (D/O), WP(C)/2557/2015 (D/O)	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
45	WP(C)/4358/2023 B/O	NITU MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FINANCE SC, REVENUE
46	WP(C)/5146/2023 FIXED	M/S JAIHIND PROJECTS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR S.MITRA	SC, TAXES
47	WP(C)/5696/2023 FIXED	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
WITH				
	I.A.(Civil)/3145/2023 in WP(C)/5696/2023	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
48	WP(C)/238/2024 FIXED	ABHIJIT BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU.
49	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
50	WP(C)/1531/2024	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR M Z SHAH MD P RAHMAN	GA, ASSAM SC, AG SC, HEALTH
51	WP(C)/2070/2024 FIXED	LALITA MISRA Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MR. U SARMA MS. S. BISWAS	GA, ASSAM
52	WP(C)/2083/2024 FIXED	HAV/GD 035161133 DIGANTA SARMA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR M R ADHIKARI DY.S.G.I.

BAIL HEARING (BA)

53	Bail Appln./4453/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAHIDUL HOQUE @ MD SAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	MR. U CHOUDHURY, AMICUS CURIAE PP, ASSAM
BAIL HEARING				
54	AB/1933/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
ORDERS				
55	WP(C)/4340/2023 FIXED	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG MR. A S ALI MR. S A B KHABIR SC, P H E
HEARING				
56	WP(C)/3132/2016 FIXED	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
WITH				
	I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 Arb.A./2/2004 WITH LCR	M/S OIL INDIA LTD Versus M/S BUILWORTH PRIVATE LTD		MR.R SARMA MR S KHOUND MR.D DAS
2 MACApp./170/2011 (HEARING), WITH LCR	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
MOTION			
3 CRP/50/2024 CAVT. NO.03602/024,	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
4 CRP/51/2024 CAVT. NO.03342/024,	RUPAK PAUL Versus M/S SARADAMANI STORE	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR G N SAHEWALLA (FOR CAVEATOR) MD ASLAM (FOR CAVEATOR) MR M SAHEWALLA (FOR CAVEATOR)
5 CRP/52/2024	JOMINA KHATUN AND ANR Versus SAMSUL ISLAM AND 2 ORS	MS. G BORAH	
6 CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
ADMISSION			
7 FAO/12/2017 FIXED	SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	MR. N H BARBHUIYA (R- 1,2,3,4) MS. N.A. LASKAR (R- 1,2,3,4) MS. S. DEY (R-1,2,3,4)
WITH I.A.(Civil)/782/2017 in FAO/12/2017	SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MRA R BHUYAN MR.A M S MAZUMDER	

8	CRP/11/2019	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
9	MACApp./235/2021 B/O	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
10	MFA/98/2023	JETHA MARANDI AND ANR. Versus THE UNION OF INDIA	MS J KALITA	MS. B SARMA SC, NF RLY
11	Arb.A./3/2024 B/O	SRI VIISHNU KHARGHARIA Versus DR. CHIRANJIB KUMAR BARUAH	MR. O P BHATI MR. P SARMA	
	WITH I.A.(Civil)/1291/2024 in Arb.A./3/2024	SRI VIISHNU KHARGHARIA Versus DR. CHIRANJIB KUMAR BARUAH	MR. O P BHATI MR. P SARMA	
12	RFA/26/2024	MADHAB CH GUPTA(KANU) Versus RAMESH KUMAR AGARWALLA AND ANR	MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/1384/2024 in RFA/26/2024	MADHAB CH GUPTA(KANU) Versus RAMESH KUMAR AGARWALLA AND ANR	MS. P BHATTACHARYA MR B S DEKA	
13	RFA/27/2024	BINU DOWARAH AND ANR. Versus DEBABRAT DUTTA	MR. B K BHAGAWATI MR B S DEKA	
	WITH I.A.(Civil)/1385/2024 in RFA/27/2024	BINU DOWARAH AND ANR Versus DEBABRAT DUTTA	MR. B K BHAGAWATI MR B S DEKA	
14	RFA/28/2024	K. LAKSHMITON SINGHA Versus BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	
15	MACApp./166/2024 B/O	NUR HUSSAIN ALI Versus TATA AIG GEN. INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
16	MACApp./191/2024 B/O	JITU RAJBONGSHI Versus TATA AIG GEN. INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
17	MACApp./192/2024 B/O	PREMABALA BISWAS AND ANR. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
18	MACApp./198/2024	MOIJUDDIN SHEIKH @ MAJAEJUDDIN SHEIKH Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
19	MACApp./199/2024	PUROBI BORA AND 3 ORS. Versus M/S ORIETAL INSURANCE CO. LTD AND 2 ORS.	MR. S SINGH MR. A BHATTACHARYYA	
20	MACApp./200/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus INU SAIKIA AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

	WITH I.A.(Civil)/1372/2024 in MACApp./200/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus INU SAIKIA AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
21	MACApp./203/2024	ORIENTAL INSURANCE COMPANY LTD. Versus UMESH RABHA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1382/2024 in MACApp./203/2024	ORIENTAL INSURANCE COMPANY LTD. Versus UMESH RABHA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	MACApp./204/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus GARIMA DAS PATHAK AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1388/2024 in MACApp./204/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus GARIMA DAS PATHAK AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
23	MACApp./205/2024	NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS.	MR. R K BHATRA MS P HAJURI	
	WITH I.A.(Civil)/1390/2024 in MACApp./205/2024	NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS.	MR. R K BHATRA MS P HAJURI	
	WITH I.A.(Civil)/1391/2024 in MACApp./205/2024	NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS.	MR. R K BHATRA MS P HAJURI	
		ORDERS		
24	MACApp./120/2011 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
25	MACApp./189/2012 WITH LCR	KAMALESH MADHESIA Versus M/S UNITED INDIA INSURANCE CO LTD and ANR	MR.S P CHOUDHURY MRB KAUSHIK	MS.M CHOUDHURY(R-1) MR.S DUTTAR-1 MR.C SHARMA(R-1) MS.S THAKURIA(R-1)
26	MACApp./214/2012	TARINI DEVI Versus THE REGIONAL MANAGER,	MR.S DAS	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI
27	MACApp./172/2016 WITH LCR	SRI KAMAL ADHIKARY Versus SRI JAGAT CHANDRA NATH and 2 ORS	MR.A C MAHANTA MR.A C MAHANTA MR. B K JAIN MR.K K DEY MRV K BAROOAH MS. O PHUKAN	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)
28	WITH MACApp./316/2016	MD FIROZ Versus SRI JAGAT CHANDRA NATH and 2 ORS	MR.A C MAHANTA MR. B K JAIN MR.K K DEY MRV K BAROOAH MS. O PHUKAN	MS.R D MOZUMDAR(R-3) MS.C MOZUMDAR(R-3) MR.S P SHARMAR-3
29	I.A.(Civil)/1342/2016 WITH LCR in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and 4 ORS	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR

	<p>WITH FAO/18/2015 CAVT. NO. 926/2015</p>	<p>B and A LIMITED Versus RAJIB BAROOAH and ANR</p>	<p>MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA</p>	<p>DR.B P TODI(R- 3-5) MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.A NATH(R- 3-5) MR.M GOSWAMI MR.R HAZARIKAR-1 and 2 MR.A TODI(R- 3-5) MR.N J MEDHI(R- 3-5) FOR CAVEATOR</p>
	<p>WITH I.A./983/2015 in FAO/18/2015</p>	<p>B and A LIMITED Versus RAJIB BAROOAH and ANR</p>	<p>MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM</p>	<p>MR.B J GHOSH MR.M GOSWAMI FOR CAVEATOR</p>
	<p>WITH I.A./1802/2015 in FAO/18/2015</p>	<p>B and A LIMITED Versus RAJIB BAROOAH and ANR</p>	<p>MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM</p>	<p>MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR</p>
30	<p>I.A.(Civil)/1160/2017 in MACApp./292986/2017</p>	<p>FUTURE GENERALI INDIA INSURANCE CO. LTD. , Versus SMTI NIRALA SARMA and 5 ORS,</p>	<p>MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR</p>	<p>MR J ISLAM MR. S Z RAHMAN</p>
	<p>WITH MACApp./292986/2017 (Filing Number)</p>	<p>FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI NIRALA SARMA and 5 ORS</p>	<p>MR.R GOSWAMI MR.M SAIKIA</p>	
31	<p>RFA/87/2018 FIXED</p>	<p>ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS</p>	<p>MR. S P ROY MR A K RAI MS. N RAI</p>	<p>MR. T J MAHANTA(R-2) MR. S S S RAHMAN (R-2) MR. M R SODIAL(R-2) MR S AHMED(R-2) MS S Z HAYAT(R-2) H. BHARALI(R-2) MS B H SHIRIN(R-2)</p>
	<p>WITH I.A.(Civil)/2671/2018 in RFA/87/2018</p>	<p>ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS</p>	<p>MR. S P ROY MR A K RAI MS. N RAI</p>	
	<p>WITH I.A.(Civil)/2672/2018 in RFA/87/2018</p>	<p>ASOMI INDUSTRIES PRIVATE LTD Versus PRAYAG INFOTECH HI-RISE LTD AND 2 ORS</p>	<p>MR. S P ROY MR A K RAI MS. N RAI</p>	
32	<p>I.A.(Civil)/483/2018 FIXED in RFA/18/2018</p>	<p>AJIT SAIKIA Versus SMTI. PREMLATA SAIKIA</p>	<p>MR. A SATTAR MR. P P BORTHAKUR MR. K ROY MR. B GOSWAMI</p>	<p>MR H BEZBARUA MR. S J SARMAH</p>
	<p>WITH RFA/18/2018</p>	<p>AJIT SAIKIA Versus SMTI. PREMLATA SAIKIA</p>	<p>MR. A SATTAR MR. B GOSWAMI MR. P P BORTHAKUR MR. K ROY</p>	
33	<p>MACApp./748/2018 WITH LCR</p>	<p>THE ORIENTAL INSURANCE CO. LTD Versus MRS MANJUARA BEWA AND 5 ORS</p>	<p>MR. S K GOSWAMI MR. A KALITA MR. R SHARMA</p>	<p>MR. A MANNAF (R1-R4) MS. J PAUL MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MISS S R DEY</p>
34	<p>MACApp./160/2019 WITH LCR, B/O</p>	<p>UNITED INDIA INSURANCECO. LTD Versus SMT BHARATI DAS AND 4 ORS</p>	<p>MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO</p>	<p>MS. R KALITA MD A RAHMAN</p>
35	<p>I.A.(Civil)/830/2019 in MACApp./2128/2019</p>	<p>M/S. HDFC ERGO GEN. INS CO. LTD. Versus MISS CHAMPA MAZUMDAR AND 4 ORS</p>	<p>MR. K K BHATTA MR J JOHN</p>	<p>MR. B K JAIN (r-4) MR D MONDAL (r-1-3)</p>

	WITH MACApp./2128/2019 (Filing Number)	M/S HDFC ERGO GEN. INS CO. LTD Versus MISS CHAMPA MAZUMDAR AND 4 ORS		
36	CRP(IO)/27/2020 (SINCE DISPOSED OFF), WITH OFFICE NOTE OF REGISTRAR GENERAL	NITESH BERIA Versus RIDHIKA TODI BERIA	MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY	MS D HAZARIKA MS. S DAS
37	I.A.(CrI.)/585/2020 AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
38	Tr.P.(C.)/24/2023 B/O	MERINA BEGUM Versus ABID ALI AHMED	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	
39	CRP(IO)/36/2023 B/O	JULIMONI KALITA DEKA AND ANR. Versus CHANDRA DHAR DAS AND 21 ORS.	MR. R ALI M KALITA MR M BORO	MR. O P BHATI (r-20 to 22)) MR T C DAS (r-20 to 22)) MR. P SARMA (r-20 to 22)) MR G BHARADWAJ (R-1, 2 and 4) S. K. GUPTA (r-20 to 22)) MR N BRAHMA (R-1, 2 and 4)
40	MACApp./320/2023 WITH OFFICE NOTE	JAYA BORA AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
41	WITH MACApp./321/2023	SADHAN KARMAKAR Versus NATIONAL INSURANCE CO. LTD. AND AND.	MR. A R AGARWALA MR ADITYA AGARWALA	
42	WITH MACApp./322/2023	DHARMAN DAS @ DHARMENDRA DAS Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
43	WITH MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH I.A.(Civil)/2367/2023 in MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
44	WITH MACApp./324/2023	MANOWARA KHATUN AND 3 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
45	I.A.(Civil)/2041/2023 in MACApp./8435/2023	THE ORIENTAL INSURANCE CO. LTD. Versus JABEDA KHATUN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MRS B ACHARYA (r-3) MR. A ACHARYA (r-3) MS. S DEVI (R-4)
	WITH MACApp./8435/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus JABEDA KHATUN AND 4 ORS. E	MR. S K GOSWAMI	
46	I.A.(Civil)/3510/2023 in MACApp./13354/2023	NATIONAL INSURANCE COMPANY LTD Versus LOK BAHADUR CHETRY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./13354/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus LOK BAHADUR CHETRY AND 2 ORS. B	MR. K K BHATTA	

	WITH I.A.(Civil)/13355/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus LOK BAHADUR CHETRY AND 2 ORS. B	MR. K K BHATTA	
47	I.A.(Civil)/3551/2023 in MACApp./10054/2023	UNITED INDIA INSURANCE CO LTD. Versus JONAKI DAIMARY AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	MR. M H TALUKDAR (R-4 &5)
	WITH MACApp./10054/2023 (Filing Number)	UNITED INDIA INSURANCE CO LTD Versus JONAKI DAIMARY AND 4 ORS H	MR. K K BHATTA	
48	I.A.(Civil)/104/2024 B/O in MACApp./15594/2023	RAHUL MANDAL Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./15594/2023 (Filing Number)	RAHUL MANDAL Versus ORIENTAL INSURANCE CO LTD AND 2 ORS (E)	MR. A R AGARWALA	
49	MACApp./148/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus PRAFULLA DAS AND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
50	MACApp./186/2024	NEW INDIA ASSRANCE COMPANY LTD Versus BILLKISS BEGUM AND ORS H	MS S MOCHAHARI MR S DUTTA MR S DUTTA	MR. R S MISHRA (R-1 TO 3) MS B SARMA (R-1 TO 3)
	WITH I.A.(Civil)/1265/2024 in MACApp./186/2024	NEW INDIA ASSRANCE COMPANY LTD Versus BILLKISS BEGUM AND ORS H	MS S MOCHAHARI MR S DUTTA MR S DUTTA	MR. R S MISHRA (R-1 TO 3) MS B SARMA (R-1 TO 3)
51	I.A.(Civil)/522/2024 WITH LCR, FIXED in MACApp./52/2023	TAFIR ALI @ MD. TAFAR ALI Versus BISTARNING KHYLLAIT AND ANR.	MISS. A BARUAH	MR. M DUTTA
	WITH MACApp./52/2023	TAFIR ALI @ MD. TAFAR ALI AND ANR. Versus BISTARNING KHYLLAIT AND ANR.	MISS. A BARUAH	MR. M DUTTA (R2) MS S DEV (R2) R SARMA (R2)
52	I.A.(Civil)/1173/2024 WITH LCR, B/O in MACApp./79/2020	SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
	WITH MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
53	I.A.(Civil)/1354/2024 in CRP/172/2023	ABDUL KALAM AZAD Versus SMTI HIRANMAYEE DEKA (MAHANTA)	MR. R SHARMA	MR P UPADHYAY
	WITH CRP/172/2023	SMTI HIRANMAYEE DEKA (MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY	MR. S K GOSWAMI MR. R SHARMA
		HEARING		
54	MACApp./289/2018 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. M KASHYAP	MR. B K DAS MR D MONDAL MR. J KALITA (R1) MR. P SARMA(R3) MS. P DAS

WITH
[I.A.\(Civil\)/1141/2024](#)
in MACApp./289/2018

NEW INDIA ASSURANCE COMPANY LTD.
Versus
KABITA THAPA AND 2 ORS

MR. K K BHATRA
MR. R K BHATRA
MS P HUJURI
MR. M KASHYAP

MR J KALITA

55 [LA.App./16/2019](#)
WITH LCR, B/O

SMTI MALATI RANI SINGHA AND 8 ORS
Versus
STATE OF ASSAM

MR. N DHAR
MR. T U LASKAR
MS. S DASGUPTA
MS. U BARUAH

MR. G BORDOLOI GOVT
ADV

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1326/2024	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
2 Bail Appln./1375/2024	SATYA DAS Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
3 Bail Appln./1377/2024	JINA DEVI CHAKMA Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
4 Bail Appln./1378/2024	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
5 Bail Appln./1379/2024	JUBBAR ALI Versus THE STATE OF ASSAM	MD H R AHMED MR A MALEK	PP, ASSAM
6 Bail Appln./1381/2024	RAMESH G Versus THE UNION OF INDIA	MR. B D KONWAR SR. ADV. SC, NCB MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	
MOTION			
7 Crl.Rev.P./133/2024	ABU TALEB ALI Versus HASINA BIBI	MR. I ALAM MR. T SK	
8 Crl.Pet./386/2024 WIT LCR 1 FILE(SCANNED COPY), FIXED	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MS. D J BORAH MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
9 AB/1231/2024	MOINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
10 AB/1236/2024	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

11	AB/1237/2024	NIZAM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
12	AB/1238/2024	MAHIBUL ALI @ MOHIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MAHIBUR RAHMAN MR A N IQBAL	PP, ASSAM
13	AB/1239/2024	BINIT TALUKDAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
14	AB/1241/2024	DIPON DUTTA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
ADMISSION				
15	Crl.Pet./213/2013 WITH LCR 2 FILES(SCANNED COPY)	GAJENDRA PATHAK Versus THE STATE OF ASSAM	MR.S M MOLLAH MR.S S GOSWAMI MR.M SINGH MS.R DEKA MRT BIDYUT BIKASH	PP, ASSAM
	WITH I.A.(Crl.)/406/2024 in Crl.Pet./213/2013	SALIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. R L YADAV	PP, ASSAM
	WITH I.A.(Crl.)/407/2024 in Crl.Pet./213/2013	MUSSTT. SALIMA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. K YADAV MS. M BHATTACHARJEE MR. MEHUL SHAH MR. MEHUL SHAH	PP, ASSAM
16	Crl.Rev.P./457/2022 FIXED	ANJAN SAHA Versus MRS. MITHU SAHA	MS. M R DEVI	MR. N ISLAM
17	Crl.Pet./943/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS	MR. K N CHOUDHURY MR S PARASHAR MR. N K HALOI MISS. R R KAKATI MR. K M HASSAN N GAUTAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY
18	Crl.Rev.P./113/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	KANGKAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
19	Crl.A./141/2024	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/446/2024 in Crl.A./141/2024	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	Crl.Pet./266/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ANOWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./4473/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
22	Bail Appln./400/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BIKRAM PAUL @ BIPLAB Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM

23	Bail Appln./653/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
24	Bail Appln./815/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
25	Bail Appln./890/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NEKIBUR RAHMAN @ NEKIBUR Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
26	Bail Appln./1038/2024	ASHOD DALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
27	Bail Appln./1133/2024 FIXED	LAKHYAJIT DEB GOSWAMI Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
28	Bail Appln./1297/2024 FIXED	RAFIK HUSSAIN Versus THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
BAIL HEARING				
29	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
30	AB/657/2024	RATAN KAR Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. R DEVI	MR. A M ALAMAN MR. A S TAPADER MR M AHMED PP, ASSAM
31	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
32	AB/748/2024 FIXED	ABDUL KHALEQUE AND ANR. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	PP, ASSAM
33	AB/768/2024 FIXED	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
34	AB/962/2024 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
35	AB/1139/2024 FIXED	SURIA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
36	AB/1186/2024 WITH OFFICE NOTE, FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
ORDERS				
37	CRL.A(J)/113/2019 6 Y 2 M 29 D :WITH LCR 2 FILES	ANANDA KHERUAR Versus THE STATE OF ASSAM	MR. A BARUAH, LEGAL AID COUNSEL	PP, ASSAM
38	W.P.(CrI.)/21/2021	SHERMAN ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM MR P K DAS MR. M BARUAH
39	I.A.(CrI.)/554/2022 FIXED in CrI.Rev.P./7708/2022	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM

	WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
40	W.P.(CrI.)/6/2023	ABDUL JALIL TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. I A HAZARIKA (R4-R9, R11) MR. H ALI (R4-R9, R11) MR. R K NATH (R-10) B BARMAN (R4-R9, R11)
41	W.P.(CrI.)/44/2023	PRASANTA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR P P MEDHI MR M J DEURI MR G BARGAYARY	GA, ASSAM
42	CrI.A./478/2023 Q Y 6 M 14 D :WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(CrI.)/1268/2023 in CrI.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
43	CrI.A./479/2023 WITH LCR (FOUR FILES).	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
	WITH I.A.(CrI.)/1271/2023 in CrI.A./479/2023	RIAZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
44	CrI.L.P./15/2024 in CrI.A./609/2024	MD. JAHID ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ALIM	PP, ASSAM
	WITH CrI.A./609/2024 (Filing Number)	JAHID ALI Versus THE STATE OF ASSAM AND 2 ORS E	MR. S ALIM	
45	CrI.Pet./480/2024 FIXED	ASHAN SHARMA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024

14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/40/2024	NAYANTARA CHOUDHURY Versus MANAB JYOTI NEOG	MR D SARMA	
2	CRP(IO)/153/2024	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
3	CRP(IO)/154/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus IMRAN HUSSAIN AND 2 ORS	MR T KALITA MR. A KAKATI	
4	CRP(IO)/155/2024	BIJOY KR. TALUKDAR Versus SMTI NIVA TALUKDAR AND ORS	MR H K SARMA	
	WITH I.A.(Civil)/1387/2024 in CRP(IO)/155/2024	BIJOY KR. TALUKDAR Versus SMTI NIVA TALUKDAR AND ORS	MR H K SARMA	
5	CRP(IO)/156/2024	SIKHAMONI BORUAH @ SANTA SIKHA BORUAH Versus MINOTI BORUAH AND 2 ORS	MD H R AHMED MR A MALEK	
6	CRP(IO)/157/2024	CHATTRA KR DAS Versus NAZMINA KHATUN AND 2 ORS	MR. A R SIKDAR MR. M H TALUKDAR	
7	CRP(IO)/158/2024	ANJALI BHATTACHARJYYA Versus HITESH BHATTACHARJYYA	MR S N KRISHNATRAYA	
8	CRP(IO)/159/2024	LEKHA DAS Versus DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	
9	Cont.Cas(C)/250/2024	DWIJEN MOHAN DEKA Versus RANJIT BARMAN AND ANR	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	
ADMISSION				
10	FAO/33/2024	MANASHI DUTTA Versus PABAN KR. JAIN AND 8 ORS.	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	

WITH
[I.A.\(Civil\)/1380/2024](#)
in FAO/33/2024

MANASHI DUTTA
Versus
PABAN KR. JAIN AND 8 ORS.

MR. T DEURI
MR D S DEKA
MS A DAS
MS. L WANGSA

FOR HEARING U/O XLI RULE II C.P.C.

11 [RSA/93/2023](#)

TAIYAB ALI
Versus
SUBHASH SARMA AND 2 ORS.

MR. A RAHMAN
MR. A HOQUE

MS. R CHOUDHURY (R-2,3)
MS F N ZAMAN (R-2,3)
MS. B. HAZARIKA (R-2,3)

12 [RSA/167/2023](#)
FIXED

MONIKANTA KALITA AND ANR.
Versus
BIJOY CHANDRA KALITA AND 2 ORS.

MR. M DUTTA
MR. N UDDIN
MR. M ISLAM
MR. S K CHETRY

WITH
[I.A.\(Civil\)/2752/2023](#)
in RSA/167/2023

MONIKANTA KALITA AND ANR.
Versus
BIJOY CHANDRA KALITA AND 2 ORS

MR. M DUTTA
MR. N UDDIN
MR. M ISLAM
MR. S K CHETRY

13 [RSA/69/2024](#)
FIXED

LEGAL HEIRS OF MANIRUDDIN RABIA
KHATUN AND ORS
Versus
LEGAL HEIRS OF MORTUZ ALI MUBARAK
ALI @ MUBARAK ALI TALUKDAR AND
ORS.

MR. A R SIKDAR
MR. S I TALUKDAR

WITH
[I.A.\(Civil\)/1243/2024](#)
in RSA/69/2024

LEGAL HEIRS OF MANIRUDDIN RABIA
KHATUN AND ORS
Versus
LEGAL HEIRS OF MORTUZ ALI MUBARAK
ALI @ MUBARAK ALI TALUKDAR AND
ORS.

MR. A R SIKDAR
MR. S I TALUKDAR

14 [RSA/75/2024](#)
FIXED

FULBANU AND 16 ORS
Versus
MD WAHED ALI AND 17 ORS

MR. J AHMED
MR. D BORA
MS G PARMAWI
MR S Z AHMED

WITH
[I.A.\(Civil\)/836/2019](#)
in RSA/75/2024

FULBANU AND 15 ORS
Versus
MD WAHED ALI AND 17 ORS

MR. J AHMED
MR H DAS
MR. D BORA
MS. G PARMAWI
MR. S Z AHMED

ORDERS

15 [RSA/12/2008](#)

HEMO PRABHA BARUA BHUYAN
Versus
MANIK DEKA

MR.S SAIKIA
MR.R SARMA
MR. D MAZUMDAR
MS.R D BHUYAN

WITH
[MC/100/2008](#)
in RSA/12/2008

HEMO PRABHA BARUA BHUYAN
Versus
MANIK DEKA

MR.S SAIKIA
MR.R SARMA
MR. D MAZUMDAR
MS.R D BHUYAN

16 [RSA/17/2008](#)

MD. SHAHJAHAN ALAM and ORS
Versus
GHUGU BORO KACHARI and ORS

MR. R J BORDOLOI (R3)
MR. R ALI (R3)

17 [MC/1426/2013](#)
IN CRP ___/2013

KRISHNA DEY
Versus
GOPAL DAS

18 [CRP/151/2014](#)
WITH LCR

RUHIDAS PAUL
Versus
SMTI BASANA PAUL and 6 ORS

MR.N DHAR
MR. B K SEN
MR .B MALAKAR
MR. T U LASKAR
MR F HAQUE
MR A HUSSAIN
N HASAN
MRJ K KAR

MR.D K DAS
MR.P BHUYAN

19	MC/33/2017 IN CRP 293/2007(D/O) in CRP/293/2007	MOSHT. RAMISHA KHATUN Versus MOSHT. DILJAN NESHA AND ORS.	MR.S K SAHARIA MS. N N AHMED MS.A BEGUM MRM H AHMED MR D C NATH MS.S KANUNGOE MSI HUSSAIN MR.M DAS MR.R ALI MR.A S CHOUDHURY	MR.S ISLAM(R-5) MR.S U AHMEDR-5 MR.S A AHMED(R-5)
20	I.A.(Civil)/2925/2019 IN RSA 62/2009(D/O) in RSA/62/2009 WITH I.A.(Civil)/2926/2019 WITH I.A.(Civil)/2927/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA	MR P S DEKA MR P S DEKA MR P S DEKA
21	RSA/31/2020 WITH I.A.(Civil)/419/2020 in RSA/31/2020	MD. AMIR HUSSAIN AND 4 ORS. Versus MUSST. JAMILA KHATUN AND 11 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R J BORDOLOI MR. R ALI MS. G P SHAHI
22	I.A.(Civil)/1893/2020 IN RSA 121/2009(D/O) in RSA/121/2009 WITH I.A.(Civil)/1894/2020	MD. RABIZUL ALI LASKAR AND 2ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS. MD. RABIZUL ALI LASKAR AND 2 ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R- 1,2,3,5) MR. M R SODIAL (R- 1,2,3,5) MR. N B P SINGHA (R- 1,2,3,5)
23	RSA/3/2021 WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	MR H NATH (R1, R2) MR. B D DEKA (R1, R2) MR. M DAS (R1, R2) MS K PHUKAN, GA ASSAM (R4, R5) N CHAUDHURY (R1, R2)
24	RSA/29/2021	KAIMUDDIN Versus ON THE DEATH OF LATE HIKMAT ALI, HIS LEGAL HEIRS JIRATAN NESSA AND 13 ORS	MR H R A CHOUDHURY MR. N DHAR MR. T U LASKAR	MR. N HAQUE MR. A K AZAD (R9-R12) MR. S R BARBHUIYA MR M HUSSAIN
25	RSA/141/2022	BINA CHUTIA AND ANR Versus GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	MR G CHOUDHURY
26	RSA/173/2022	AFRUJA KHATUN Versus MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	MR. R K BHUYAN (R-1) MR A ZAMAN (R-1) MR. M KASHYAP(R-1)
27	I.A.(Civil)/2365/2022 in CRP/361/2014	ON THE DEATH OF BIRENDRA KUMAR BARUAH Versus BISWAJIT DAS AND 2 ORS.	MR. N BHARALI	MR. S DUTTA

	WITH CRP/361/2014 WITH LCR	ON THE DEATH OF BIRENDRA KUMAR BARUAH HIS LEGAL HEIRS - SMTI APARNA BARUAH and 2 ORS Versus SMTI RUPREKHA DAS and 3 ORS	MR.R BARUAH MR.M NATH MR.N BHARALI MR.A IKBAL MR.S ALI	MR.SHEELADITYA
28	WITH RSA/171/2013 WITH LCR	ON THE DEATH OF BIRENDRA KR. BARUAH HIS LETGAL HEIRS APARNA BARUAH and 2 ORS. Versus ON THE DEATH OF BHUPENDRA CH. DAS HIS LEGAL HEIRS BISWAJIT DAS and 3 ORS.	MR.N BHARALI MR.A IKBAL MR.S ALI MR.P J DAS MR.G BORDOLOI	MR.SHEELADITYA
	WITH I.A.(Civil)/2366/2022 in RSA/171/2013	ON THE DEATH OF BIRENDRA KUMAR BARUAH Versus ON THE DEATH OF BHUPENDRA CH. DAS	MR. N BHARALI	
29	I.A.(Civil)/2847/2022 in RSA/10226/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH RSA/10226/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. E	MR. A K PURKAYASTHA	
30	RSA/18/2023 WITH LCR	REJIYA KHATUN Versus AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
31	RSA/57/2023	MD. AFAZUDDIN AHMED Versus MST. SURJYABHANU BEWA AND 23 ORS.	MR A KHANIKAR MR. M ALI	MR. T ISLAM (r-1 to 11) MS K DAS (r-1 to 11)
	WITH I.A.(Civil)/970/2023 in RSA/57/2023	MD. AFAZUDDIN AHMED Versus MST. SURJYABHANU BEWA AND 23 ORS.	MR A KHANIKAR MR. M ALI	
32	RSA/58/2023	ON THE DEATH OF NOOR MAHAMMAD HIS LEGAL HEIRS HASINA BEGUM AND ORS. Versus ASHRAF ALI AND ORS	MS. R CHOUDHURY MS A DAS	MR. T ISLAM (r-1) MS K DAS (r-1)
33	RSA/61/2023	ANOWARA KHATUN @ ANGURA BIBI Versus MONOWARA BEGUM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI DR. B. C. BORAH MR. S. J. SARKAR	
34	RSA/130/2023	MUSABBIR ALI CHOUDHURY AND 19 ORS. Versus NEPURJAN BIBI CHOUDHURY AND 6 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA MR H PARASAR	MR. A H M R CHOUDHURY FOR CAVEATOR
35	RSA/154/2023	BICHITRA BAISHYA Versus MD. RUBUL AHMED AND 6 ORS.	MR. B D DEKA MR. M DAS MR. A K DAS N CHAUDHURY N CHAUDHURY MR A BHATRA MR A DEKA	MR D CHOUDHURY (r-1) MR M CHOUDHURY (r-1) MRS. J DEKA
36	RSA/188/2023	DHULIBAR DAS Versus MILAN CH. NATH	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. S SAHU
37	FAO/12/2024 FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK

	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
38	I.A.(Civil)/623/2024 WITH LCR in RSA/118/2014	ON THE DEATH OF ARJUN SINHA HIS LEGAL HEIRS ARCHANA SINHA AND 5 ORS Versus STATE OF ASSAM and 7 ORS.	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ	GA, ASSAM
	WITH RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
	WITH I.A.(Civil)/2329/2017 in RSA/118/2014	ARJUN SINHA Versus STATE OF ASSAM and 7 ORS.	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM MS. S SARMA MR A CHAKRABARTY SC, P W D
39	I.A.(Civil)/640/2024 WITH LCR in RSA/130/2019	ENAMUL ALI @ INAMUL ALI Versus ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA ANDN 9 ORS	MR S ISLAM	MR V K BAROOAH MR. R K DEY
	WITH RSA/130/2019	ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA Versus ENAMUL ALI @ INAMUL ALI AND 3 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. A U CHOUDHURY (r-1) MR S ISLAM (r-1) MD H R AHMED MD A ISLAM MS. M SIKDAR (r-1)
40	I.A.(Civil)/772/2024 ARB.PET. 3/2014(D/O) in Review.Pet./2505/2024	M/S G D ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	DY.S.G.I.
	WITH Review.Pet./2505/2024 (Filing Number)	M/S G D ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS B	PETITIONER IN PERSON	
41	I.A.(Civil)/1185/2024 WITH LCR in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR B K JAIN
	WITH RSA/260/2016	SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR.B D DAS MR. D NATH MS.S G BARUAH	MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13)
	WITH I.A.(Civil)/1186/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/1187/2024 in RSA/260/2016	ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
		HEARING		
42	FAO/59/2018 WITH LCR, FIXED	KAMAKHYA SAHA Versus SRI ALOK KUMAR BANTHIA AND 2 ORS	MR. D P CHALIHA MS A BARUAH MR. U P CHALIHA	MR. C GOSWAMI (R1-R3) MR. N CHAKRAVORTY (R1- R3)
		STAY MATTERS		
43	CRP(IO)/246/2023	LOKHESWAR BARUAH Versus RAJESH KUMAR JALAN	S ALI MEHDI ALAM MR. R BARUAH MR. A IKBAL MS. M NATH	MR. A BARKATAKI MR P BHARDWAJ

44	Tr.P.(C)/1/2024	SUMAN CHAUHAN Versus AMIT KUMAR CHAUHAN	MR. A R SHOME MR. P MAZUMDER MR N ALAM	MR K L GUPTA
45	Tr.P.(C)/13/2024	PURABI BACHYAS Versus ASHOK KUMAR PRASAD	MR K THAKUR MR P R SARMA MR D MEDHI	MR J PAYENG
46	CRP/15/2024	CHENIRAM KHANDADHARA Versus JASHPAL SINGH AND ANR	MR B SHARMA MR S SHARMA	MR. K KALITA MS. H BEGUM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 Bail Appln./300/2024 WITH CASE RECORD(SCANNED COPY), B/O	MOINUL CHOUDHURY @ MRINAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
MOTION (BA)			
2 Bail Appln./1364/2024	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
3 Bail Appln./1369/2024	NIZAM UDDIN @ LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR S AHMED SANOWARA KHATUN	PP, ASSAM
4 Bail Appln./1370/2024	NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5 Bail Appln./1371/2024	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
6 Bail Appln./1372/2024	NUMAN UDDIN Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
7 Bail Appln./1376/2024	INAMUL ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
MOTION			
8 Crl.Pet./555/2024	KRISHNA KUMAR SUREKA Versus DILIP SAHA	MR. L TALUKDAR MR. A PARVEZ MR H TALUKDAR	
9 Crl.Pet./556/2024	DIGANTA BORA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
10 Crl.Pet./557/2024	SAUMENDRA SARMAH Versus RUMI SHARMA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
11 Crl.Pet./558/2024	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM

12	Crl.Pet./559/2024	ISMAIL ALI LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
13	AB/1229/2024	RUNTI HANDIQUE @ RUNTI GOGOI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
14	AB/1230/2024	JAMAT ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
ADMISSION				
15	Crl.Pet./1383/2019 WITH LCR 4 FILES(SCANNED COPY), B/O	SHARADINDU BISWAS Versus SMTI. NIRUPAMA DAS (BISWAS) AND ANR.	MR. N DHAR MS. S DASGUPTA	MR. S CHOWDHURY MR. R BORO MR S ISLAM (R-1) MR. S BISWAS (R-1) PP, ASSAM
WITH				
16	Crl.Rev.P./429/2017	SHARADINDU BISWAS Versus NIRUPAMA DAS and 5 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA MS.U BARUAH	MR. DITUL DAS (r-1) MR. S CHOWDHURY MR. R BORO MR S ISLAM
WITH				
	I.A.(Crl.)/665/2023 in Crl.Rev.P./429/2017	SHOMA DASGUPTA Versus NIRUPAMA DAS and 5 ORS.	MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA	
17	Crl.Pet./402/2021 WITH LCR 1 FILE	AJJUR RAHMAN LASKAR @ FOKRUL Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
18	W.P.(Crl.)/2/2023	FARHAD ALI@FARHAD ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	GA, ASSAM MR. D NATH, Sr. GA, ASSAM
19	W.P.(Crl.)/14/2023	ANJAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
WITH				
20	W.P.(Crl.)/9/2023	RADHA CHETIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA (P-2) MR. M K DAS (P-2) MR. A CHETIA MR H K SARMA B. CHETRY (P-2) MS K BHATTACHARYYA	GA, ASSAM
21	Crl.Rev.P./441/2023 WITH LCR 4 FILES(SCANNED COPY), FIXED	ABDUR ROHMAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. R. AHMED	PP, ASSAM
22	Crl.Pet./90/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	KALLOL CHOUDHURY @ KOLLOL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR U RONGPI	PP, ASSAM
23	Crl.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-1) PP, ASSAM
24	Crl.Pet./279/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	MD. SIDDIK ALI Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM MR. P N GOSWAMI, SC, FOREST DEPT.
WITH				
25	Crl.Pet./108/2024	SANJAY KUMAR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR D GOGOI, SC, FOREST, DEPTT. PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY)	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
27	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY)	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
28	Bail Appln./473/2024 WITH CASE RECORD(SCANNED COPY)	AHMEDUR RAHMAN BARBHUIYA @ AHMEDUR BARBHUIYA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
29	Bail Appln./677/2024 FIXED	MANGILAL BISHNOI AND ANR. Versus THE STATE OF ASSAM	MR G K DEKA MR C GOGOI	PP, ASSAM
30	Bail Appln./900/2024	NABIR HUSSAIN @ NABIR ALI @ BABU Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
31	Bail Appln./1150/2024 B/O	SUJITA DEVI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
32	Bail Appln./1168/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
33	Bail Appln./1177/2024	SANDIP PANDURANG KADAM Versus THE UNION OF INDIA	MR. A PAUL	MR. S C KEYAL SC, CUSTOMS
34	Bail Appln./1184/2024 FIXED	SANJOY KUMAR RAY Versus THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
35	Bail Appln./1218/2024	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI Versus THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
36	Bail Appln./1228/2024 FIXED	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM

BAIL HEARING

37	AB/662/2024	JOYNAL ABEDIN Versus THE STATE OF ASSAM ANR.	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	MS. K PHUKAN (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM
38	AB/711/2024 FIXED	SINDU MOMIN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
39	AB/802/2024	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	AB/888/2024 FIXED	BHASKAR BARUAH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	PP, ASSAM
41	AB/895/2024	MD. JALALUDDIN Versus STATE OF ASSAM	MS B DEVI MS. S BORA S AHMED MR. P BORAH	PP, ASSAM
42	AB/1215/2024 FIXED	DEBAJIT DEKA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

ORDERS

43	Crl.Rev.P./240/2009 WITH LCR 4 FILES	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
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44	W.P.(CrI.)/30/2021 WITH OFFICE NOTE	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
45	W.P.(CrI.)/33/2022 WITH LCR, B/O	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
46	W.P.(CrI.)/29/2023	MONURANJAN NATH Versus THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM
47	CrI.A./307/2023 <u>O Y 10 M 0 D</u> :WITH OFFICE NOTE, LCR 5 FILES	BIPUL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/741/2023 in CrI.A./307/2023	BIPUL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
48	CrI.A./361/2023 WITH OFFICE NOTE, LCR 2 FILES, FIXED	KANAK BORO Versus BHUPEN BORO .	MR. N AHMED MD S I AHMED	MR. Y S MANNAN
49	CrI.Pet./451/2023	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
50	I.A.(CrI.)/222/2024 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CRL.A(j)/87/2023 WITH CRL.A(j)/87/2023	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM
		KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/1215/2021 PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



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[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1365/2024	BIJOY KUMAR BORUAH Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
2 Bail Appln./1367/2024	BALO ADAM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN	PP, ASSAM
3 Bail Appln./1373/2024	AJJUL HOQUE @ AZIZUL HOQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
4 Bail Appln./1374/2024	KASIF Versus THE STATE OF ASSAM	N SARMAH MR. A KHAN	PP, ASSAM
5 Bail Appln./1382/2024	BIPUL NEOG Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
6 Bail Appln./1383/2024	CHESTERFIELD MARAK (MOMIN) Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR H NATH	PP, ASSAM
MOTION			
7 Crl.Rev.P./161/2024 FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
8 Crl.Pet./32/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
9 Crl.Rev.P./187/2024	SALMA DEWAN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
10 Crl.Pet./554/2024	KAMESWAR PANGING Versus THE STATE OF ASSAM AND 2 ORS	MR R SENSUA G KAUSHIK	PP, ASSAM
11 AB/1232/2024	PRANJAL BORAH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM

12	AB/1233/2024	RANJIT CHABUKDHARA Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
13	AB/1234/2024	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
14	AB/1235/2024	MD. ILIAS ALI AND ANR. Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
15	AB/1240/2024	BORNIL BURAGOHAIN Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
16	AB/1243/2024	RAJIB KUMAR DAS Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM

ADMISSION

17	Crl.Rev.P./495/2022	BIDHU BHUSAN DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR. S C BISWAS (R-2) MRS. R RONGMEI (R-2) MR. RITURAJ TIWARI (R-2) PP, ASSAM
18	W.P.(Crl.)/28/2023	DR. KISHMAT ALI Versus THE UNION OF INDIA AND 2 ORS	MR. U K NAIR MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM DY.S.G.I.
19	Crl.Pet./1091/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	DHIRONJOY NAIDING AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. R A MAZUMDER M. ROBBANI MR U RONGPI	MS. R DEKA (R-2) MR. R M DAS (R-2) MR. C SHARMA (R-2) D JAIN (R-2) PP, ASSAM
20	Crl.Pet./1299/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	WAHIDA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI	MR R CHAKRAVORTY(R-2) MS. R. ENGJAIP(R-2) S RABHA(R-2) PP, ASSAM
21	Crl.Pet./157/2024 FIXED	SARUFA BEGUM AND ANR Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
22	Crl.Pet./307/2024	TAMARANA BALA SAPTAGIRI Versus THE STATE OF ASSAM AND ANR	MS. B CHOWDHURY IMSENKALA	MS. S BHUYAN (R-2) MS. C SHARMA (R-2) PP, ASSAM

BAIL HEARING (BA)

23	Bail Appln./1245/2024 FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MS. L DEVI	PP, ASSAM
24	Bail Appln./1277/2024 FIXED	DHIRAJ DAS Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
25	Bail Appln./1280/2024 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
26	Bail Appln./1300/2024 FIXED	SAFIRUDDIN @ SAFI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM

BAIL HEARING

27	AB/3235/2023 FIXED	SADDAM HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
28	AB/4098/2023 FIXED	RAJARSHI TARAT Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM

29	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	
30	AB/4368/2023 FIXED	AMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
31	AB/133/2024 FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
32	AB/506/2024 FIXED	DHAIRJYA RAM DEKA AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
33	AB/616/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M K MISRA MR. D GOSWAMI	PP, ASSAM
34	AB/725/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GOKUL DUTTA @ GAKUL DUTTA @ MAINA Versus THE STATE OF ASSAM	MR. R PHUKAN MR D J DAS	PP, ASSAM
35	AB/755/2024 FIXED	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
36	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	PP, ASSAM
37	AB/878/2024 FIXED	JAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
38	AB/884/2024 FIXED	AHAMMAD ALI @ AHMED ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
39	AB/975/2024 FIXED	UMME KULSUMA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
40	AB/1030/2024 FIXED	RAKESH BORO @ RAKESH BARO Versus THE STATE OF ASSAM	MR. R J SARMA	PP, ASSAM
41	AB/1095/2024 FIXED	BHIMBAR DEKA Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH	PP, ASSAM

ORDERS

42	Cri.A./292/2017 WITH OFFICE NOTE, LCR 4 FILES	STATE OF ASSAM Versus SRI DEBLAL LOHAR	MR.N KALITA PP, ASSAM	
43	Cri.L.P./9/2021 WITH LCR 1 FILE, FIXED in CrI.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	MR J DAS, LEGAL AID COUNSEL
	WITH Cri.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA	
44	I.A.(CrI.)/86/2023 WITH LCR 4 FILES, B/O in CrI.A./37/2023	UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM

	WITH Crl.A./37/2023	UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
45	Crl.Rev.P./451/2023	BISHNU DAS Versus MENOKA DAS @ BARMAN	MR. Y S MANNAN MR. T BAIDYA MS C.DEVI MS N DEKARAJA	
46	I.A.(Crl.)/553/2023 5 Y 2 M 15 D :WITH OFFICE NOTE, LCR 3 FILES, B/O in Crl.A./169/2020	ABDUL BATEN, Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. B GOGOI MS M BORAH	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH Crl.A./169/2020	ABDUL BATEN Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR. M K SHARMA	MR. A PHUKAN(AMICUS CURIAE FOR R-2) PP, ASSAM
47	Tr.P.(Crl.)/18/2024 B/O	GAYATRI BISWAS @ GAYATRI BIWAS BHATTACHARJEE @ SWAPNA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
48	Crl.Rev.P./151/2024	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	PP, ASSAM
49	Crl.Pet./278/2024 FIXED	MOSFIKA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
50	I.A.(Crl.)/431/2024 in Bail Appln./1331/2024	SABANA YASMIN @ ANJANA Versus THE STATE OF ASSAM,	J DASGUPTA	PP, ASSAM
	WITH Bail Appln./1331/2024	SABANA YASMIN @ ANJANA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA	PP, ASSAM
51	Crl.Pet./459/2024 FIXED	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./931/2024 WITH SCANNED COPY OF CASE RECORD.	SWAPAN KUMAR SINGHA Versus THE NARCOTIC CONTROL BUREAU,	MR. B PEGU MS DIPSY RAJA	MR. S C KEYAL SC, NCB
BAIL HEARING				
2	AB/427/2024 WITH SCANNED COPY OF CASE RECORD	ALI AMJOD @ ALI AJMOL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	AB/821/2024 WITH SCANNED COPY OF CASE RECORD	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	WITH AB/520/2024	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
5	I.A.(CrI.)/1032/2023 in AB/3282/2023	JIABUR RAHMAN Versus HABIBUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR A W AMAN
	WITH AB/3282/2023	HABIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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7)	MR D K DAS	20-05-2024	To	10-06-2024

8)	MS. S SARMA	06-05-2024	To	16-05-2024
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18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024



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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4615/2013	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
2	WP(C)/1981/2014	THE MANAGEMENT OF ASSAM CO-OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
3	WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
4	WITH WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
5	WP(C)/6576/2022	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
ADMISSION				
6	WP(C)/1484/2024 CAVT. NO.01302/024, PART-HEARD, AS FIRST ITEM, BY SLIP, CAVT./130/2024	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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19)	MR. R SHARMA	14-05-2024	To	27-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/3496/2016	DEBI PRASAD AGARWALA FOGLA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
ORDER NO STEPS			
2 WP(C)/15/2021	RUNU RANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR K BISWAKARMA MS B DEVI
ADMISSION			
3 WP(C)/5558/2020	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R AGARWALA	SC, APDCL
4 WP(C)/5568/2020	LMONGKUM JAMIR AND ANR Versus THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	SC, ROC
5 WP(C)/4308/2020	WITH PRATEEK LUNAWAT AND 3 ORS Versus UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL ASSTT.S.G.I.
6 WP(C)/638/2021	PARIMAL BISWAS AND ANR Versus THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, ROC
7 WP(C)/667/2021	M/S C G GALVA INDIA Versus THE DIRECTOR GENERAL OF FOREIGN TRADE AND 3 ORS	MR B SHARMA MR B SHARMA MR S SHARMA MR S SHARMA	MR. S K MEDHI (CGC) ASSTT.S.G.I.
8 WP(C)/690/2021	HIMASHIKHA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
9 WP(C)/696/2021	MD. MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM

10	WP(C)/808/2021 FIXED	UTTAM KUMAR SARDA AND 19 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-5 to 11) MS. S JAHAN (R-7,9,11) MR B PRASAD (r-2) MR B PRASAD (r-2) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-5 to 11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
11	WP(C)/1198/2022	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
12	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
13	WP(C)/2480/2022	KACHIM CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	GA, ASSAM SC, APDCL SC, IRRIGATION
14	WP(C)/2956/2022 CAVT. NO.04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
WITH	I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5)
WITH	I.A.(Civil)/2951/2023 in WP(C)/2956/2022	THE CITY MONTESSORI SCHOOL PARICALONA SAMITY AND ANR Versus CITY MONTESSORI HIGH SCHOOL AND 10 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. K N CHOUDHURY, SR. ADV GA, ASSAM MR. M DUTTA MS S DEV ASSTT.S.G.I.
15	WP(C)/3074/2022	SMTI. MIRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
16	WITH WP(C)/7836/2022	HAFREY BORO Versus THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	SC, ASLSA GA, ASSAM SC, FINANCE
17	WP(C)/4723/2022	SARBESWAR TAMULI AND 12 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NHAI SC, NHIDC ASSTT.S.G.I.
18	WP(C)/4729/2022	SANJAN PAUL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAINE	GA, ASSAM SC, BTC SC. WATER RESOURCE DEPTT.

19	WP(C)/4730/2022	M/S BEHUBOR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
20	WP(C)/4739/2022	JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME MR D NANDI	SC, FOREST
21	WP(C)/4904/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
22	WP(C)/4969/2022	BROJEN KATAKY @ BRAJEN KATAKI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R DEKA	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
23	WP(C)/5124/2022	KHAYRUZZAMAN LASKAR AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE SC, PWD
24	WP(C)/5647/2022	ABU BAKKAR SIDDIQUE AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, REVENUE
25	WP(C)/7681/2022	SARITA DEVI AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS	MR. J SAIKIA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
26	WP(C)/7714/2022 FIXED	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM MR. P SENGUPTA (R5) MS P SAIKIA (R5)
27	WP(C)/8426/2022 FIXED	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/844/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/1365/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS	GA, ASSAM SC, RAILWAY SC, REVENUE
28	WP(C)/3022/2023	RADHIKA KEMPRAI Versus THE UNION OF INDIA AND 3 ORS.	MS B DEVI MR. A K BORA	SC, NHAI DY.S.G.I. SC, N C HILLS
29	WP(C)/5677/2023 FIXED	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST
30	WP(C)/7109/2023 CAVT. NO.11622/023,	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 18 ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR) MR. A K HANNAN (FOR CAVEATOR)
31	WP(C)/1235/2024 FIXED	SAFILE DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
	WITH I.A.(Civil)/1303/2024 in WP(C)/1235/2024	AJOY KUMAR DAS AND ANR Versus SAFILE DAS AND 9 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. M KHAN MS J AKTAR SC, BTC
32	WP(C)/1506/2024 CAVT. NO.01482/024, WITH CAVT. 148/2024	MD ABDUL HASIB AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, CO OP GA, ASSAM MR. B SHARMA MR. H DAS FOR CAVEATOR

BAIL HEARING (BA)

33	Bail Appln./1261/2024 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
34	Bail Appln./1283/2024 FIXED	MD. SHWAJUDDIN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/383/2024	FORMUJ ALI Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
36	WP(C)/2916/2019	M/S. PRANAB DUTTA AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA	ASSTT.S.G.I.
37	WP(C)/6876/2019 WITH OFFICE NOTE	SUDHIR ROY Versus THE UNION CO-OPERATIVE BANK LTD. AND 2 ORS.	MR B KAKATI	MS D S NEOG (SC, CO- OPERATION DEPTT)
38	WP(C)/9010/2019 B/O	SANJAY KUMAR DEORAH Versus INDIAN OVERSEAS BANK AND 3 ORS	MR N N UPADHYAYA MR D BORUAH N JOSHI MR. J BHARALI MR. B B KAKATI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
WITH				
39	WP(C)/514/2020	INDIAN OVERSEAS BANK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR D BORUAH, (R-8) GA, ASSAM MR. P J SAIKIA (R4) MR. N UPADHAYAY, (R-8) MR R DHAR, (R-8) MR. R S MISHRA (R4) MR. B B KAKATI, (R-8) SC, REVENUE GA, ASSAM
40	WP(C)/3552/2021	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M KECHII	GA, ASSAM
41	WP(C)/4456/2021	DR. MAUSHUMI BAROOAH Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	N BAISHYA GA, ASSAM MR G CHOUDHURY SC, REVENUE
42	WP(C)/5673/2021	BABUL ACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
43	WP(C)/6231/2021	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
44	WP(C)/8270/2022	HARI PHUKAN Versus SIMALUGURI MUNICIPAL BOARD AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR P KATAKI (R-1) MRS R BEGUM (R-1)
45	WP(C)/8375/2022	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)
46	WP(C)/6415/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM SC, P H E

47	Cont.Cas(C)/2/2024	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND 4 ORS.	MS. D SONOWAL	MR. D SAIKIA (R-5) MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
48	WP(C)/1563/2024	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
49	WP(C)/1803/2024	PRIYO DOURSHI CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, FOREST SC, K A A C
HEARING				
50	WP(C)/7241/2013 FIXED	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR. B BARMAN	13-05-2024	To	22-05-2024
13)	MS. B M CHETRI	13-05-2024	To	20-05-2024
14)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
15)	MR B K SINGH	17-05-2024	To	21-05-2024
16)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
17)	MR. S B PRASAD	14-05-2024	To	17-05-2024
18)	MR. P A AHMED	13-05-2024	To	25-05-2024
19)	MR. R SHARMA	14-05-2024	To	27-05-2024
20)	MR A W AMAN	15-05-2024	To	15-05-2024